

C O N T E N T S

**Sixteenth Series, Vol.XV, Seventh Session, 2016/1937 (Saka)
No.1, Tuesday, February 23, 2016/Phalguna 4, 1937 (Saka)**

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ALPHABETICAL LIST OF MEMBERS OF SIXTEENTH LOK SABHA

Adhikari, Shri Deepak (Dev) (Ghatal)
Adhikari, Shri Sisir Kumar (Kanthi)
Adhikari, Shri Suwendu (Tamluk)
Adityanath, Yogi (Gorakhpur)
Adsul, Shri Anandrao (Amravati)
Advani, Shri L.K. (Gandhinagar)
Agrawal, Shri Rajendra (Meerut)
Ahir, Shri Hansraj Gangaram (Chandrapur)
Ahlawat, Shrimati Santosh (Jhunjhunu)
Ahluwalia, Shri S.S. (Darjeeling)
Ahamed, Shri E. (Malappuram)
Ahmed, Shri Sultan (Uluberia)
Ajmal, Shri Badruddin (Dhubri)
Ajmal, Shri Sirajuddin (Barpeta)
Ali, Shri Idris (Basirhat)
Amarappa , Shri Karadi Sanganna (Koppal)
Ananthkumar, Shri (Bangalore South)
Angadi, Shri Suresh C. (Belagavi)
Antony, Shri Anto (Pathanamthitta)
Anwar, Shri Tariq (Katihar)
Arunmozhithevan, Shri A. (Cuddalore)
Azad, Shri Kirti (Darbhanga)
Babu, Dr. Ravindra (Amalapuram)
Badal, Shrimati Harsimrat Kaur (Bhatinda)
Baheria, Shri Subhash Chandra (Bhilwara)
Baig, Shri Muzaffar Hussain (Baramulla)

Bais, Shri Ramesh (Raipur)
Baite, Shri Thangso (Outer Manipur)
Baker, Shri George (Nominated)
Bakshi, Shri Subrata (Kolkata Dakshin)
Bala, Shrimati Anju (Misrikh)
Balyan, Dr. Sanjeev (Muzaffarnagar)
Bandyopadhyay, Shri Sudip (Kolkata Uttar)
Banerjee, Shri Abhishek (Diamond Harbour)
Banerjee, Shri Kalyan (Sreerampur)
Banerjee, Shri Prasun (Howrah)
Bansode, Adv. Sharadkumar Maruti (Solapur)
Barman, Shri Bijoy Chandra (Jalpaiguri)
Barne, Shri Shrirang Appa (Maval)
Basheer, Shri E. T. Mohammad (Ponnani)
Bhabhor, Shri Jasvantsinh Sumanbhai (Dahod)
Bhagat, Shri Bodh Singh (Balaghat)
Bhagat, Shri Sudarshan (Lohardaga)
Bhamre, Dr. Subhash Ramrao (Dhule)
Bharathi Mohan, Shri R.K. (Mayiladuthurai)
Bharti, Sushri Uma (Jhansi)
Bhatt, Shrimati Ranjanben (Vadodara)
Bhole, Shri Devendra Singh (Akbarpur)
Bhonsale, Shri Chh. Udayanraje (Satara)
Bhuria, Shri Kanti Lal (Ratlam)
Bidhuri, Shri Ramesh (South Delhi)
Biju, Shri P. K. (Alathur)
Birla, Shri Om (Kota)
Biswas, Shri Radheshyam (Karimganj)

Bohra, Shri Ramcharan (Jaipur City)
Bose, Prof. Sugata (Jadavpur)
Brahmpura, Shri Ranjit Singh (Khadoor Sahib)
Chakravarty, Shrimati Bijoya (Guwahati)
Chand, Shri Nihal (Ganganagar)
Chandel, Kunwar Pushpendra Singh (Hamirpur)
Chandrakasi, Shri M. (Chidambaram)
Chandrappa, Shri B. N. (Chitradurga)
Chandumajra, Shri Prem Singh (Anandpur Sahib)
Chaudhary, Shri C. R. (Nagaur)
Chaudhary, Shri Haribhai (Banaskantha)
Chaudhary, Shri P.P. (Pali)
Chaudhary, Shri Pankaj (Maharajganj)
Chaudhary, Shri Ram Tahal (Ranchi)
Chaudhary, Shri Santokh Singh (Jalandhar)
Chaudhury, Shri Jitendra (Tripura East)
Chauhan, Shri Devusinh (Kheda)
Chauhan, Shri P. P. (Panchmahal)
Chautala, Shri Dushyant (Hisar)
Chavan, Shri Ashok Shankarrao (Nanded)
Chavan, Shri Harishchandra (Dindori)
Chavda, Shri Vinod Lakhmashi (Kachchh)
Chhewang, Shri Thupstan (Ladakh)
Chhotelal, Shri (Robertsganj)
Chinnaiyan, Shri S. Selvakumara (Erode)
Choubey, Shri Ashwini Kumar (Buxar)
Choudhary, Col. Sonaram (Barmer)
Choudhary, Shri Babulal (Fatehpur Sikri)

Choudhary, Shri Birendra Kumar (Jhanjharpur)
Chouhan, Shri Nandkumar Singh (Khandwa)
Chowdhury, Shri A. H. Khan (Maldaha Dakshin)
Chowdhury, Shri Adhir Ranjan (Baharampur)
Chudasama, Shri Rajeshbhai (Junagadh)
Danve, Shri Raosaheb Patil (Jalna)
Dastidar, Dr. Kakoli Ghosh (Barasat)
Datta, Shri Sankar Prasad (Tripura West)
Dattatreya, Shri Bandaru (Secunderabad)
De(Nag), Dr. Ratna (Hooghly)
Deka, Shri Ramen (Mangaldai)
Deo, Shri Arka Keshari (Kalahandi)
Deo, Shri Kalikesh N. Singh (Bolangir)
Dev, Kumari Sushmita (Silchar)
Devegowda, Shri H.D. (Hassan)
Devi, Shrimati Rama (Sheohar)
Devi, Shrimati Veena (Munger)
Dharambir, Shri (Bhiwani-Mahendragarh)
Dhotre, Shri Sanjay (Akola)
Dhruvanarayana, Shri R. (Chamarajanagar)
Dhurve, Shrimati Jyoti (Betul)
Dohre, Shri Ashok Kumar (Etawah)
Diwakar, Shri Rajesh Kumar (Hathras)
Dubey, Shri Nishikant (Godda)
Dubey, Shri Satish Chandra (Valmiki Nagar)
Dwivedi, Shri Harishchandra alias Harish (Basti)
Elumalai, Shri V. (Arani)
Engti, Shri Biren Singh (Autonomous District)

Ering, Shri Ninong (Arunachal East)
Faizal, Mohammed (Lakshadweep)
Fatepara, Shri Devjibhai G. (Surendranagar)
Gaddigoudar, Shri P.C. (Bagalkot)
Gadkari, Shri Nitin (Nagpur)
Gaikwad, Dr. Sunil Baliram (Latur)
Gaikwad, Prof. Ravindra Vishwanath (Osmanabad)
Galla, Shri Jayadev (Guntur)
Gandhi, Shri Dharam Vira (Patiala)
Gandhi, Shri Dilipkumar Mansukhlal (Ahmadnagar)
Gandhi, Shri Feroze Varun (Sultanpur)
Gandhi, Shri Rahul (Amethi)
Gandhi, Shrimati Maneka Sanjay (Pilibhit)
Gandhi, Shrimati Sonia (Raibareilly)
Gangwar, Shri Santosh Kumar (Bareilly)
Gautam, Shri Satish Kumar (Aligarh)
Gavit, Dr. Heena Vijaykumar (Nandurbar)
Gawali, Shrimati Bhavana Pundalikrao (Yavatmal-Washim)
Geete, Shri Anant Gangaram (Raigad)
Geetha, Shrimati Kothapalli (Araku)
George, Adv. Joice (Idukki)
Ghosh, Shrimati Arpita (Balurghat)
Ghubaya, Shri Sher Singh (Ferozepur)
Giluwa, Shri Laxman (Singhbhum)
Girri, Shri Maheish (East Delhi)
Godse, Shri Hemant Tukaram (Nashik)
Gogoi, Shri Gaurav (Kaliabor)
Gohain, Shri Rajen (Nowgong)

Gopal, Dr. K. (Nagapattinam)
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Goud, Dr. Boora Narsaiah (Bhongir)
Gowda, Shri D.V. Sadananda (Bangalore North)
Gowda, Shri S.P. Muddahanume (Tumkur)
Gupta, Shri Shyama Charan (Allahabad)
Gupta, Shri Sudheer (Mandsaur)
Gurjar, Shri Krishanpal (Faridabad)
Hansdah, Shri Ramchandra (Mayurbhanj)
Hansdak, Shri Vijay Kumar (Rajmahal)
Haque, Shri Mohd. Asrarul (Kishanganj)
Hari, Shri G. (Arakkonam)
Haribabu, Dr. Kambhampati (Visakhapatnam)
Hay, Prof. Richard (Nominated)
Hazra, Dr. Anupam (Bolpur)
Hegde, Shri Anantkumar (Uttara Kannada)
Hemamalini, Shrimati (Mathura)
Hikaka, Shri Jhina (Koraput)
Hooda, Shri Deepender Singh (Rohtak)
Hukkeri, Shri Prakash B. (Chikkodi)
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Jadhav, Shri Sanjay Haribhau (Parbhani)
Jaiswal, Dr. Sanjay (Paschim Champaran)
Jardosh, Shrimati Darshana Vikram (Surat)
Jat, Prof. Sanwar Lal (Ajmer)
Jatua, Shri Choudhury Mohan (Mathurapur)

Jaunapuria, Shri Sukhbir Singh (Tonk-Sawai Madhopur)

Jayadevan, Shri C. N. (Thrissur)

Jayavardhan, Dr. J. (Chennai South)

Jena, Shri Rabindra Kumar (Balasore)

Jigajinagi, Shri Ramesh (Bijapur)

Joshi, Dr. Murli Manohar (Kanpur)

Joshi, Shri Chandra Prakash (Chittorgarh)

Joshi, Shri Pralhad (Dharwad)

Jyoti, Sadhvi Niranjana (Fatehpur)

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Kaiser, Choudhary Mehboob Ali (Khagaria)

Kalvakuntla, Shrimati Kavitha (Nizamabad)

Kamaraj, Dr. K. (Kallakurichi)

Karandlaje, Kumari Shobha (Udupi Chikmagalur)

Karra, Shri Tariq Hameed (Srinagar)

Karunakaran, Shri P. (Kasargod)

Kashyap, Shri Dinesh (Bastar)

Kashyap, Shri Virender (Shimla)

Kaswan, Shri Rahul (Churu)

Kataria, Shri Rattan Lal (Ambala)

Kateel, Shri Nalin Kumar (Dakshina Kannada)

Katheria, Dr. Ramshankar (Agra)

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Khaire, Shri Chandrakant (Aurangabad)

Khalsa, Shri Harinder Singh (Fatehgarh Sahib)

Khan, Shri Md. Badaruddoza (Murshidabad)

Khan, Shri Saumitra (Bishanpur)

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Kher, Shrimati Kirron (Chandigarh)

Khuba, Shri Bhagwanth (Bidar)

Kinjarapu, Shri Ram Mohan Naidu (Srikakulam)

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Kishore, Shri Kaushal (Mohanlalgarh)

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Kristappa, Shri N. (Hindupur)

Kulaste, Shri Faggan Singh (Mandla)

Kumar, Dr. Arun (Jahanabad)

Kumar, Dr. Virendra (Tikamgarh)

Kumar, Kunwar Sarvesh (Moradabad)

Kumar, Shri Ashwini (Karnal)

Kumar, Shri B. Vinod (Karimnagar)

Kumar, Shri Dharmendra (Aonla)

Kumar, Shri K. Ashok (Krishnagiri)

Kumar, Shri Kaushalendra (Nalanda)

Kumar, Shri P. (Tiruchirappalli)

Kumar, Shri Santosh (Purnea)

Kumar, Shri Shailesh (Bhagalpur)

Kumar, Shri Shanta (Kangra)

Kundariya, Shri Mohanbhai Kalyanjibhai (Rajkot)

Kushawaha, Shri Ravinder (Salempur)

Kushwaha, Shri Upendra (Karakat)

Laguri, Shrimati Sakuntala (Keonjhar)
Lakhanpal, Shri Raghav (Saharanpur)
Lekhi, Shrimati Meenakashi (New Delhi)
Lokhande, Shri Sadashiv (Shirdi)
Maadam, Shrimati Poonamben (Jamnagar)
Mahadik, Shri Dhananjay (Kolhapur)
Mahajan, Shrimati Poonam (North Central Mumbai)
Mahajan, Shrimati Sumitra (Indore)
Maharaj, Dr. Swami Sakshiji (Unnao)
Mahato, Dr. Banshilal (Korba)
Mahato, Dr. Mriganka (Purulia)
Mahato, Shri Bidyut Baran (Jamshedpur)
Mahtab, Shri Bhartruhari (Cuttack)
Mahendran, Shri C. (Pollachi)
Majhi, Shri Balbhadra (Nabarangpur)
Malviya, Prof. Chintamani (Ujjain)
Mandal, Dr. Tapas (Ranaghat)
Mani, Shri Jose K. (Kottayam)
Manjhi, Shri Hari (Gaya)
Mann, Shri Bhagwant (Sangrur)
Marabi, Shri Kamal Bhan Singh (Sarguja)
Maragatham, Shrimati K. (Kancheepuram)
Marutharajaa, Shri R. P. (Perambalur)
Maurya, Shri Keshav Prasad (Phulpur)
Meena, Shri Arjun Lal (Udaipur)
Meena, Shri Harish (Dausa)
Meghwal, Shri Arjun Ram (Bikaner)
Meinya, Dr. Thokchom (Inner Manipur)

Mishra, Shri Anoop (Morena)
Mishra, Shri Bhairon Prasad (Banda)
Mishra, Shri Daddan (Shrawasti)
Mishra, Shri Janardan (Rewa)
Mishra, Shri Kalraj (Deoria)
Misra, Shri Pinaki (Puri)
Modi, Shri Narendra (Varanasi)
Mohan, Shri M. Murli (Rajahmundry)
Mohan, Shri P.C. (Bangalore Central)
Mohapatra, Dr. Sidhant (Berhampur)
Moily, Shri M. Veerappa (Chikkaballapur)
Mondal, Shri Sunil Kumar (Bardhaman Purba)
Mondal, Shrimati Pratima (Jayanagar)
Mufti, Ms. Mehbooba (Anantnag)
Mukherjee, Shri Abhijit (Jangipur)
Munda, Shri Karia (Khunti)
Munde, Dr. Pritam Gopinath (Beed)
Muniyappa, Shri K.H. (Kolar)
Nagar, Shri Rodmal (Rajgarh)
Nagarajan, Shri P. (Coimbatore)
Nagesh, Shri Godam (Adilabad)
Naik, Prof. A.S.R. (Mahabubabad)
Naik, Shri B.V. (Raichur)
Naik, Shri Shripad Yesso (North Goa)
Narasimham, Shri Thota (Kakinada)
Nath, Shri Chand (Alwar)
Nath, Shri Kamal (Chhindwara)
Natterjee, Shri J.J.T. (Thoothukudi)

Nete, Shri Ashok Mahadeorao (Gadchiroli-chimur)

Ninama, Shri Manshankar (Banswara)

Nishad, Shri Ajay (Muzaffarpur)

Nishad, Shri Ram Charitra (Machhlisahar)

Nishank, Dr. Ramesh Pokhriyal (Haridwar)

Noor, Shrimati Mausam (Maldaha)

Oram, Shri Jual (Sundargarh)

Owaisi, Shri Asaduddin (Hyderabad)

Paatle, Shrimati Kamla (Janjgir-Champa)

Pal, Shri Jagdambika (Domariyaganj)

Pala, Shri Vincent H. (Shillong)

Panda, Shri Baijayant Jay (Kendrapara)

Pandey, Dr. Mahendra Nath (Chandauli)

Pandey, Shri Hari Om (Ambedkar Nagar)

Pandey, Shri Rajesh (Kushinagar)

Pandey, Shri Ravindra Kumar (Giridih)

Panneerselvam, Shri V. (Salem)

Paraste, Shri Dalpat Singh (Shahdol)

Parasuraman, Shri K. (Thanjavur)

Parthipan, Shri R. (Theni)

Pasunoori, Shri Dayakar (Warangal)

Paswan, Shri Chhedi (Sasaram)

Paswan, Shri Chirag (Jamui)

Paswan, Shri Kamlesh (Basgaon)

Paswan, Shri Ram Chandra (Samastipur)

Paswan, Shri Ramvilas (Hajipur)

Patasani, Shri Prasanna Kumar (Bhubaneswar)

Patel, Dr. K. C. (Valsad)

Patel, Shri Devji M. (Jalore)
Patel, Shri Dilip (Anand)
Patel, Shri Lalubhai Babubhai (Daman & Diu)
Patel, Shri Natubhai Gomanbhai (Dadra & Nagar Haveli)
Patel, Shri Prahlad Singh (Damoh)
Patel, Shri Subhash (Khargone)
Patel, Shrimati Anupriya (Mirzapur)
Patel, Shrimati Jayshreeben (Mahesana)
Pathak, Shrimati Riti (Sidhi)
Patil, Shri A.T. Nana (Jalgaon)
Patil, Shri Bheemrao B. (Zaheerabad)
Patil, Shri C. R. (Navsari)
Patil, Shri Kapil Moreshwar (Bhiwandi)
Patil, Shri Sanjay Kaka (Sangli)
Patole, Shri Nana (Bhandara-Gondia)
Paul, Shri Tapas (Krishnanagar)
Phule, Sadhvi Savitri Bai (Bahraich)
Poddar, Shrimati Aparupa (Arambag)
Prabakaran, Shri K. R. P. (Tirunelveli)
Pradhan, Shri Nagendra Kumar (Sambalpur)
Prasad, Dr. Bhagirath (Bhind)
Pratap, Shri Krishan (Jaunpur)
Premachandran, Shri N.K. (Kollam)
Raajhaa, Shri A. Anwhar (Ramanathapuram)
Radadiya, Shri Vithalbhai Hansrajbhai (Porbandar)
Radhakrishnan, Shri Pon (Kanyakumari)
Radhakrishnan, Shri R. (Puducherry)
Radhakrishnan, Shri T. (Virudhunagar)

Raghavan, Shri M.K. (Kozhikode)
Rai, Shri Nityanand (Ujiarpur)
Rai, Shri Prem Das (Sikkim)
Raj, Dr. Udit (North West Delhi)
Raj, Shrimati Krishna (Shahjahanpur)
Rajbhar, Shri Harinarayan (Ghosi)
Rajendran, Shri S. (Viluppuram)
Rajesh, Shri M. B. (Palakkad)
Rajoria, Dr. Manoj (Karauli-Dholpur)
Rajput, Shri Mukesh (Farrukhabad)
Raju, Shri Ashok Gajapathi (Vizianagaram)
Raju, Shri C.S. Putta (Mandya)
Raju, Shri Gokaraju Ganga (Narsapuram)
Ram, Shri Janak (Gopalganj)
Ram, Shri Vishnu Dayal (Palamu)
Ramachandran, Shri K. N. (Sriperumbudur)
Ramachandran, Shri Mullappally (Vadakara)
Ramadoss, Dr. Anbumani (Dharmapuri)
Ranjan, Shri Rajesh (Madhepura)
Ranjan, Shrimati Ranjeet (Supaul)
Rao, Shri Konakalla Narayana (Machhilipatnam)
Rao, Shri M. Venkateswara (Eluru)
Rao (Avanthi), Shri Muthamsetti Srinivasa (Anakapalli)
Rao, Shri Rayapati Sambasiva (Narasaraopet)
Rathod, Shri D.S. (Sabarkantha)
Rathore, Col. Rajyavardhan (Jaipur Rural)
Rathore, Shri Hariom Singh (Rajsamand)
Rathwa, Shri Ramsinh (Chhota Udaipur)

Raut, Shri Vinayak Bhaurao (Ratnagiri-Sindhudurg)
Raval, Shri Paresh (Ahmedabad-East)
Rawat, Shrimati Priyanka Singh (Barabanki)
Ray, Shri Bishnu Pada (Andaman and Nicobar Islands)
Ray, Shri Ravindra Kumar (Kodarma)
Reddy, Shri A.P. Jithender (Mahabubnagar)
Reddy, Shri Ch. Malla (Malkajgiri)
Reddy, Shri Gutha Sukender (Nalgonda)
Reddy, Shri J.C. Divakar (Anantapur)
Reddy, Shri Konda Vishweshwar (Chevella)
Reddy, Shri Kotha Prabhakar (Medak)
Reddy, Shri Mekapati Raja Mohan (Nellore)
Reddy, Shri P. Srinivasa (Khammam)
Reddy, Shri P.V. Midhun (Rajampet)
Reddy, Shri S. P.Y. (Nandyal)
Reddy, Shri Y. S. Avinash (Kadapa)
Reddy, Shri Y. V. Subba (Ongole)
Renuka, Shrimati Butta (Kurnool)
Rijiju, Shri Kiren (Arunachal West)
Rio, Shri Neiphiu (Nagaland)
Rori, Shri Charanjeet Singh (Sirsa)
Roy, Prof. Saugata (Dum Dum)
Roy, Shrimati Sandhya (Medinipur)
Roy, Shrimati Satabdi (Birbhum)
Ruala, Shri C.L. (Mizoram)
Rudy, Shri Rajiv Pratap (Saran)
Sahu, Shri Chandulal (Mahasamund)
Sahu, Shri Lakhan Lal (Bilaspur)

Sahu, Shri Tamradhwaj (Durg)
Sai, Shri Vishnu Dev (Raigarh)
Saini, Shri Rajkumar (Kurukshetra)
Salim, Shri Mohammad (Raiganj)
Samal, Dr. Kulmani (Jagatsinghpur)
Sampla, Shri Vijay (Hoshiarpur)
Sampath, Dr. A. (Attingal)
Sangma, Shri Purno Agitok (Tura)
Sanghamita, Dr. Mamta (Bardhaman Durgapur)
Sanjar, Shri Alok (Bhopal)
Saren, Dr. Uma (Jhargram)
Sarmah, Shri Ram Prasad (Tezpur)
Sarnia, Shri Naba Kumar (Kokrajhar)
Sarswati, Shri Sumedhanand (Sikar)
Satav, Shri Rajeev (Hingoli)
Sathyabama, Shrimati V. (Tiruppur)
Satpathy, Shri Tathagata (Dhenkanal)
Sawaikar, Adv. Narendra Keshav (South Goa)
Sawant, Shri Arvind (Mumbai South)
Scindia, Shri Jyotiraditya M. (Guna)
Senguttuvan, Shri B. (Vellore)
Senthilnathan, Shri P. R. (Sivaganga)
Sethi, Shri Arjun Charan (Bhadrak)
Shah, Shrimati Mala Rajyalakshmi (Tehri Garhwal)
Shanavas, Shri M.I. (Wayanad)
Shankarrao, Shri Mohite Patil Vijaysinh (Madha)
Sharma, Dr. Mahesh (Gautam Buddha Nagar)
Sharma, Shri Ram Kumar (Sitamarhi)

Sharma, Shri Ram Swaroop (Mandi)
Shekhawat, Shri Gajendra Singh (Jodhpur)
Shetty, Shri Gopal (Mumbai North)
Shetty, Shri Raju (Hatkanangle)
Shewale, Shri Rahul (Mumbai South Central)
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Shirole, Shri Anil (Pune)
Shivajirao, Shri Adhalrao Patil (Shirur)
Shyal, Dr. Bhartiben D. (Bhavnagar)
Siddeshwara, Shri G. M. (Davangere)
Sigriwal, Shri Janardan Singh (Maharajganj)
Simha, Shri Pratap (Mysore)
Singh, Capt. Amarinder (Amritsar)
Singh, Dr. Bhola (Begusarai)
Singh, Dr. Jitendra (Udhampur)
Singh, Dr. Nepal (Rampur)
Singh, Dr. Prabhas Kumar (Bargarh)
Singh, Dr. Satya Pal (Baghpat)
Singh, Dr. Yashwant (Nagina)
Singh, Gen. (Retd) Vijay Kumar (Ghaziabad)
Singh, Kunwar Bharatendra (Bijnor)
Singh, Kunwar Haribansh (Pratapgarh)
Singh, Prof. Sadhu (Faridkot)
Singh, Rao Inderjit (Gurgaon)
Singh, Shri Abhishek (Rajnandgaon)
Singh, Shri Bharat (Ballia)
Singh, Shri Bhola (Bulandshahr)
Singh, Shri Brijbhushan Sharan (Kaiserganj)

Singh, Shri Dushyant (Jhalawar-Baran)
Singh, Shri Ganesh (Satna)
Singh, Shri Giriraj (Nawada)
Singh, Shri Hukum (Kairana)
Singh, Shri Kirti Vardhan (Gonda)
Singh, Shri Lallu (Faizabad)
Singh, Shri Nagendra (Khajuraho)
Singh, Shri Pashupati Nath (Dhanbad)
Singh, Shri R. K. (Arrah)
Singh, Shri Radha Mohan (East Champaran)
Singh, Shri Rajnath (Lucknow)
Singh (Raju Bhaiya), Shri Rajveer (Etah)
Singh, Shri Rakesh (Jabalpur)
Singh, Shri Rama Kishore (Vaishali)
Singh, Shri Ravneet (Ludhiana)
Singh, Shri Satyapal (Sambhal)
Singh, Shri Sunil Kumar (Chatra)
Singh, Shri Sushil Kumar (Aurangabad)
Singh, Shri Uday Pratap (Hoshangabad)
Singh, Shri Virendra (Bhadohi)
Singh, Shrimati Pratyusha Rajeshwari (Kandhamal)
Sinha, Shri Jayant (Hazaribagh)
Sinha, Shri Manoj (Ghazipur)
Sinha, Shri Shatrughan (Patna Sahib)
Sinha, Shrimati Renuka (Cooch Behar)
Sivaprasad, Shri Naramalli (Chittoor)
Solanki, Dr. Kirit P. (Ahmedabad)
Somaiya, Dr. Kirit (Mumbai North East)

Sonkar, Shri Vinod Kumar (Kaushambi)
Sonker, Shrimati Neelam (Lalganj)
Sonowal, Shri Sarbananda (Lakhimpur)
Soren, Shri Shibu (Dumka)
Srinivas, Shri Kesineni (Vijayawada)
Sriram, Shri Malyadri (Bapatla)
Sriramulu, Shri B. (Bellary)
Sule, Shrimati Supriya (Baramati)
Suman, Shri Balka (Peddapalli)
Sundaram, Shri P. R. (Namakkal)
Supriyo, Shri Babul (Asansol)
Suresh, Shri D.K. (Bangalore Rural)
Suresh, Shri Kodikunnil (Mavelikkara)
Swain, Shri Ladu Kishore (Aska)
Swaraj, Shrimati Sushma (Vidisha)
Tadas, Shri Ramdas C. (Wardha)
Tamta, Shri Ajay (Almora)
Tanwar, Shri Kanwar Singh (Amroha)
Tarai, Shrimati Rita (Jajpur)
Tasa, Shri Kamakhya Prasad (Jorhat)
Teacher, Shrimati P.K. Shreemathi (Kannur)
Teli, Shri Rameshwar (Dibrugarh)
Teni, Shri Ajay Misra (Kheri)
Thakur, Shri Anurag Singh (Hamirpur)
Thakur, Shrimati Mamata (Vangaon)
Thakur, Shrimati Savitri (Dhar)
Thambidurai, Dr. M. (Karur)
Tharoor, Dr. Shashi (Thiruvananthapuram)

Thomas, Prof. K.V. (Ernakulam)
Tirkey, Shri Dasrath (Alipurduars)
Tiwari, Shri Manoj (North East Delhi)
Tomar, Shri Narendra Singh (Gwalior)
Tripathi, Shri Sharad (Sant Kabir Nagar)
Trivedi, Shri Dinesh (Barrackpur)
Tumane, Shri Krupal Balaji (Ramtek)
Udasi, Shri Shivkumar (Haveri)
Uddin, Shri Tasleem (Araria)
Udhayakumar, Shri M. (Dindigul)
Usendi, Shri Vikram (Kanker)
Utawal, Shri Manohar (Devas)
Vaghela, Shri L. K. (Patan)
Vanaroja, Shrimati R. (Tiruvannamalai)
Vardhan, Dr. Harsh (Chandni Chowk)
Varma, Shrimati Dev (Bankura)
Vasanthi, Shrimati M. (Tenkasi)
Vasava, Shri Manshukhbhai Dhanjibhai (Bharuch)
Vasava, Shri Parbhubhai Nagarbhai (Bardoli)
Velagapalli, Shri Varaprasad Rao (Tirupati)
Venkatesh Babu, Shri T. G. (Chennai North)
Venugopal, Dr. P. (Tiruvallur)
Venugopal, Shri K. C. (Alappuzha)
Verma, Dr. Anshul (Hardoi)
Verma, Shri Bhanu Pratap Singh (Jalaun)
Verma, Shri Parvesh Sahib Singh (West Delhi)
Verma, Shri Rajesh (Sitapur)
Verma, Shrimati Rekha (Dhaurahra)

Vichare, Shri Rajan (Thane)
Vijaya Kumar, Shri S. R. (Chennai Central)
Wanga, Shri Chintaman Navasha (Palghar)
Yadav, Shri Akshay (Firozabad)
Yadav, Shri Dharmendra (Badaun)
Yadav, Shri Hukmdeo Narayan (Madhubani)
Yadav, Shri Jai Prakash Narayan (Banka)
Yadav, Shri Laxmi Narayan (Sagar)
Yadav, Shri Mulayam Singh (Azamgarh)
Yadav, Shri Om Prakash (Siwan)
Yadav, Shri Ram Kripal (Pataliputra)
Yadav, Shri Tej Pratap Singh (Mainpuri)
Yadav, Shrimati Dimple (Kannauj)
Yediyurappa, Shri B.S. (Shimoga)
Yellaiah, Shri Nandi (Nagar Kurnool)

OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Sumitra Mahajan

THE DEPUTY SPEAKER

Dr. M. Thambidurai

PANEL OF CHAIRPERSONS

Shri Arjun Charan Sethi

Shri Hukmdeo Narayan Yadav

Shri Anandrao Adsul

Shri Pralhad Joshi

Dr. Ratna De (Nag)

Shri Ramen Deka

Shri Konakalla Narayana Rao

Shri Hukum Singh

Shri K.H. Muniyappa

Dr. P. Venugopal

SECRETARY GENERAL

Shri Anoop Mishra

COUNCIL OF MINISTERS**CABINET MINISTERS**

Shri Narendra Modi	The Prime Minister and also in-charge of: (i) Ministry of Personnel, Public Grievances and Pensions; (ii) Department of Atomic Energy; (iii) Department of Space; and All important Policy issues and all other portfolios not allocated to any Minister.
Shri Rajnath Singh	The Minister of Home Affairs
Shrimati Sushma Swaraj	The Minister of External Affairs
Shri Arun Jaitley	The Minister of Finance, Minister of Corporate Affairs and Minister of Information and Broadcasting
Shri M. Venkaiah Naidu	The Minister of Urban Development, Minister of Housing and Urban Poverty Alleviation and Minister of Parliamentary Affairs
Shri Nitin Gadkari	The Minister of Road Transport and Highways and Minister of Shipping
Shri Manohar Parrikar	The Minister of Defence
Shri Suresh Prabhu	The Minister of Railways
Shri D.V. Sadananda Gowda	The Minister of Law and Justice
Sushri Uma Bharti	The Minister of Water Resources, River Development and Ganga Rejuvenation

Dr. Najma A. Heptulla	The Minister of Minority Affairs
Shri Ramvilas Paswan	The Minister of Consumer Affairs, Food and Public Distribution
Shri Kalraj Mishra	The Minister of Micro, Small and Medium Enterprises
Shrimati Maneka Sanjay Gandhi	The Minister of Women and Child Development
Shri Ananthkumar	The Minister of Chemicals and Fertilizers
Shri Ravi Shankar Prasad	The Minister of Communications and Information Technology
Shri Jagat Prakash Nadda	The Minister of Health and Family Welfare
Shri Ashok Gajapathi Raju	The Minister of Civil Aviation
Shri Anant Gangaram Geete	The Minister of Heavy Industries and Public Enterprises
Shrimati Harsimrat Kaur Badal	The Minister of Food Processing Industries
Shri Narendra Singh Tomar	The Minister of Mines and Minister of Steel
Shri Chaudhary Birender Singh	The Minister of Rural Development, Minister of Panchayati Raj and Minister of Drinking Water and Sanitation

23.02.2016

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Shri Jua Oram

The Minister of Tribal Affairs

Shri Radha Mohan Singh

The Minister of Agriculture and Farmers Welfare

Shri Thaawar Chand Gehlot

The Minister of Social Justice and Empowerment

Shrimati Smriti Zubin Irani

The Minister of Human Resource Development

Dr. Harsh Vardhan

The Minister of Science and Technology and
Minister of Earth Sciences

MINISTERS OF STATE (INDEPENDENT CHARGE)

Gen. (Retd.) Vijay Kumar Singh	The Minister of State of the Ministry of Statistics and Programme Implementation and Minister of State in the Ministry of External Affairs
Rao Inderjit Singh	The Minister of State of the Ministry of Planning and Minister of State in the Ministry of Defence
Shri Santosh Kumar Gangwar	The Minister of State of the Ministry of Textiles
Shri Bandaru Dattatreya	The Minister of State of the Ministry of Labour and Employment
Shri Rajiv Pratap Rudy	The Minister of State of the Ministry of Skill Development and Entrepreneurship and Minister of State in the Ministry of Parliamentary Affairs
Shri Shripad Yesso Naik	The Minister of State of the Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) and Minister of State in the Ministry of Health and Family Welfare
Shri Dharmendra Pradhan	The Minister of State of the Ministry of Petroleum and Natural Gas
Shri Sarbananda Sonowal	The Minister of State of the Ministry of Youth Affairs and Sports
Shri Prakash Javadekar	The Minister of State of the Ministry of Environment, Forests and Climate Change

23.02.2016

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Shri Piyush Goyal

The Minister of State of the Ministry of Power,
Minister of State of the Ministry of Coal and
Minister of State of the Ministry of New and
Renewable Energy

Dr. Jitendra Singh

The Minister of State of the Ministry of
Development of North Eastern Region, Minister of
State in the Prime Minister's Office, Minister of
State in the Ministry of Personnel, Public
Grievances and Pensions, Minister of State in the
Department of Atomic Energy and Minister of State
in the Department of Space

Shrimati Nirmala Sitharaman

The Minister of State of the Ministry of Commerce
and Industry

Dr. Mahesh Sharma

The Minister of State of the Ministry of Culture,
Minister of State of the Ministry of Tourism, and
Minister of State in the Ministry of Civil Aviation

MINISTERS OF STATE

Shri Mukhtar Abbas Naqvi	The Minister of State in the Ministry of Minority Affairs and Minister of State in the Ministry of Parliamentary Affairs
Shri Ram Kripal Yadav	The Minister of State in the Ministry of Drinking Water and Sanitation
Shri Haribhai Chaudhary	The Minister of State in the Ministry of Home Affairs
Prof. Sanwar Lal Jat	The Minister of State in the Ministry of Water Resources, River Development and Ganga Rejuvenation
Shri Mohanbhai Kalyanjibhai Kundariya	The Minister of State in the Ministry of Agriculture and Farmers Welfare
Shri Giriraj Singh	The Minister of State in the Ministry of Micro, Small and Medium Enterprises
Shri Hansraj Gangaram Ahir	The Minister of State in the Ministry of Chemicals and Fertilizers
Shri G.M. Siddeshwara	The Minister of State in the Ministry of Heavy Industries and Public Enterprises
Shri Manoj Sinha	The Minister of State in the Ministry of Railways
Shri Nihal Chand	The Minister of State in the Ministry of Panchayati Raj

Shri Upendra Kushwaha	The Minister of State in the Ministry of Human Resource Development
Shri Pon Radhakrishnan	The Minister of State in the Ministry of Road Transport and Highways and Minister of State in the Ministry of Shipping
Shri Kiren Rijju	The Minister of State in the Ministry of Home Affairs
Shri Krishanpal Gurjar	The Minister of State in the Ministry of Social Justice and Empowerment
Dr. Sanjeev Balyan	The Minister of State in the Ministry of Agriculture and Farmers Welfare
Shri Mansukhbhai Dhanjibhai Vasava	The Minister of State in the Ministry of Tribal Affairs
Shri Vishnu Dev Sai	The Minister of State in the Ministry of Mines and Minister of State in the Ministry of Steel
Shri Sudarshan Bhagat	The Minister of State in the Ministry of Rural Development
Dr. Ramshankar Katheria	The Minister of State in the Ministry of Human Resource Development
Shri Y. S. Chowdary	The Minister of State in the Ministry of Science and Technology and Minister of State in the Ministry of Earth Sciences

Shri Jayant Sinha

The Minister of State in the Ministry of Finance

Col. Rajyavardhan Rathore

The Minister of State in the Ministry of Information and Broadcasting

Shri Babul Supriyo

The Minister of State in the Ministry of Urban Development and Minister of State in the Ministry of Housing and Urban Poverty Alleviation

Sadhvi Niranjana Jyoti

The Minister of State in the Ministry of Food Processing Industries

Shri Vijay Sampla

The Minister of State in the Ministry of Social Justice and Empowerment

LOK SABHA DEBATES

Vol. XV	First day of Seventh Session of Sixteenth Lok Sabha	No.1
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LOK SABHA

Tuesday, February 23, 2016/Phalguna 4, 1937 (Saka)

The Lok Sabha met at Forty-Five Minutes past Twelve of the Clock

[HON. SPEAKER *in the Chair*]

NATIONAL ANTHEM

(The National Anthem was played.)

12.47 hours

PRESIDENT'S ADDRESS*

HON. SPEAKER : Secretary General.

SECRETARY-GENERAL: I beg to lay on the Table a copy of the President's Address to both Houses of Parliament assembled together on the 23rd February, 2016.

**Honourable Members, in this Basant season of renewal and growth, I welcome you all to the Joint Sitting of the Two Houses of the Parliament. I am confident that your deliberations will live up to the trust reposed in us by our fellow citizens, and going forth, we will all be partners in the progress and development of our great country.

During my address to the Joint Sitting last year, I had outlined the visionary initiatives undertaken by my Government towards building an India that strides into the future with confidence. A strong and forward-looking India that places within the reach of its people the opportunities and development promised by our Constitution. This development philosophy is captured in *Sabka Sath Sabka Vikas*, the fundamental tenet, which guides my Government.

Deen Dayal Upadhyaya spoke of *Ekatma Manavata Darshan* which

* Laid on the Table and also placed in Library, See No. LT 4093/16/16.

* * His Excellency Shri Pranab Mukherjee, President of India, delivered the Address in Central Hall in English, Hindi text of the Address was read by His Excellency Shri Mohammad Hamid Ansari, Vice President of India.

envisages *Antyodaya*, where the empowering rays of opportunity reach the last person. This principle guides all the programmes of my Government. My Government, in particular is focused on “*Garibon ki Unnati*” (Poverty Eradication), “*Kisaano ki Samriddhi*” (Farmers’ Prosperity) and “*Yuvaon ko Rojgaar*” (Massive Employment Generation).

Honourable Members, the overriding goal for my Government is poverty eradication. Gandhiji said and I quote “*Poverty is the worst form of violence*” . The essence of progress lies in bringing a sense of fulfillment to the poor and the deprived, the marginalized and vulnerable sections of the society. The poorest of the poor are entitled to the first charge on the nation's resources. Removing the scourge of poverty and destitution is our most sacred moral responsibility.

My Government is pledged to making this goal possible through financial inclusion and social security, the two wings on which human aspiration takes flight. To this end, my Government has placed great emphasis on food security, Housing for All and subsidies that reach those who need them the most, when they need them the most. Last year, I had spoken of the ambitious *Pradhan Mantri Jan Dhan Yojna*. Today, I am proud to say that it is the world's most successful financial inclusion programme. Under the programme, out of over twenty one crore accounts opened, fifteen crore accounts are operational with an aggregate deposit of over Rupees thirty two thousand crore. The programme has gone beyond mere opening of bank accounts, to becoming a platform for poverty eradication, by offering basic financial services and security to the poor.

To universalise social security, my Government has launched three new insurance and pension schemes; namely, the *Pradhan Mantri Suraksha Bima Yojana*, the *Pradhan Mantri Jeevan Jyoti Bima Yojana* and the *Atal Pension Yojana*, which afford insurance cover to hitherto uncovered sections of society.

Government is committed to provide Housing for All by 2022. The Pradhan Mantri Awas Yojana, launched on June 25, 2015, envisages construction of about 2 crore houses to benefit primarily slum dwellers, urban poor and people from economically weaker sections and lower income groups of society. The Mission intends to cover all 4041 statutory towns in coming 5 years. In its first year alone, 2011 towns/cities in 27 states have been included under this Mission. A total of over four lakh twenty five thousand houses have been sanctioned with a project cost of over rupees twenty four thousand six hundred crore.

Targeted subsidies ensure that benefits reach the deserving. Direct Benefit Transfer has so far been extended to 42 schemes funded by my Government. PAHAL has become the largest direct cash transfer program of its kind in the world, with nearly 15 crore beneficiaries. Since June 2014, the food security coverage has more than doubled to cover over 68 crore persons.

The Give-It-Up campaign in tandem with the Give Back programme has released subsidized fresh connections to 50 lakh BPL families. More than 62 lakh LPG consumers have voluntarily surrendered their LPG subsidy under the campaign. The highest number of new cooking gas connections to the rural poor were distributed in 2015.

Dr. Ambedkar had said and I quote "*Political Democracy cannot last unless there lies at the base of it a social democracy*". Social justice with inclusion is the first promise of our Constitution and the poor and the backward are the focus of my Government. The Scheduled Castes and The Scheduled Tribes (Prevention of Atrocities) Act has been further strengthened by suitable amendments. The 125th Birth Anniversary of Dr. B.R. Ambedkar is being celebrated across the country to foster the spirit of social inclusion. 26th of November, the day on which the Constitution was adopted, is now celebrated as *Constitution Day* to deepen Constitutional values amongst the citizens of the

country. My government is working to preserve the *Panchatirthas*, the five sites of Dr. Ambedkar's legacy.

Education empowers people and to serve this end, my Government has allocated more than 50% of the Ministry of Minority Affairs budget to scholarship funds. Two new schemes; *Nai Manzil* and *USTAAD* aimed to empower the minorities, have been launched. Currently about 20,000 madarasa children are undergoing skill training under the *Nai Manzil* scheme. *Everlasting Flame*, an exhibition to showcase the life, history and the culture of the Parsi community is being organized next month.

Honourable Members, “*Kisaano ki Samriddhi*”, the well-being of farmers is vital to the nation's prosperity. Acknowledging this fundamental reality, my Government has renamed the 'Ministry of Agriculture and Cooperation' as the ‘Ministry of Agriculture, Cooperation and Farmers Welfare’ and taken several measures for the same. My Government has recently launched the farmer-friendly *Pradhan Mantri Fasal Bima Yojana*, with the biggest-ever Government's contribution to crop insurance and with lowest-ever premium rates for farmers. It has many firsts to its credit like national coverage of post-harvest losses due to inundation and unseasonal rains, no capping on Government subsidy, and use of technology for early and accurate settlement of claims. Assistance to farmers afflicted by natural calamity has been increased by 50% and eligibility norms have been relaxed.

Soil Health Cards will be distributed to all 14 crore farm-holdings by March, 2017 and will result in judicious application of fertilizers, lowering input costs and bettering soil health. To promote organic farming, *Paramparagat Krishi Vikas Yojana* is being implemented under which 8,000 clusters have been developed so far.

The *Pradhan Mantri Krishi Sinchai Yojana* promises assured irrigation,

expanding cultivated areas by improving water use efficiency and enabling drought proofing. My Government is committed to the philosophy of "Per Drop More Crop" and "*Jal Sanchay for Jal Sinchan*".

To provide the best market price to farmers, the unified National Agriculture Market is working towards setting up a common e-market platform to connect 585 regulated wholesale markets, thereby making India *One food zone, One Country, One Market*. This will immensely benefit our farmers in getting fair and remunerative prices. Targeted policy interventions in the last year have brought down sugarcane arrears from over Rs.21,000 crore to Rs. 720 crore.

My Government notified the New Urea Policy-2015 with the objective of maximizing indigenous production and improving energy efficiency. The policy will lead to additional production of 17 Lakh metric tonnes annually in the next three years. Providing 100% neem-coated urea has not only improved efficiency but has also helped in plugging subsidy leakages by preventing illegal diversion of subsidized urea to non-agricultural use. The highest ever urea fertilizer production was achieved in 2015.

My Government recognizes the important role of Animal Husbandry, Dairy and Fisheries sectors in the socio-economic development of the country. India continues to be the biggest milk producing country with an impressive growth rate of 6.3%. Implementation of Poultry Venture Capital Fund and Rural Backyard Poultry Development has led to highest ever egg production. A Blue Revolution is underway to ensure the integrated development and management of fisheries, with a central outlay of Rupees three thousand crore.

To fully harness the agricultural potential of eastern States, the government is taking several steps to usher in Second Green Revolution in the region. My Government has taken steps for strengthening agricultural higher education, setting up 109 new KVKs and three new Agricultural Technology Application

Research Institutes. A 24x7 Kisan Channel has been launched to provide information on policy initiatives, prices and other agriculture related subjects for the benefit of farmers.

The food processing sector helps increase farmers' income. The Food Processing Fund has been operationalized last year to provide affordable credit to designated Food Parks. In the last 19 months, five new Mega Food Parks have been operationalized. Under the Cold Chain Scheme, 33 projects have been made operational during the last 18 months.

Rural development is one of our top priorities. The grant of over Rupees two lakh crores by the 14th Finance Commission over a five year period from 2015-16, exclusively for Gram Panchayats has been received with great enthusiasm by the States. This will move development activity closer to the people and enable them to decide how they want to improve their villages and wards. Shyama Prasad Mukherji Rurban Mission has also been launched for 300 rural growth clusters for developing skills & local entrepreneurship and providing infrastructure amenities.

Honourable Members, youth are the future of our country and ensuring *Yuvaon ko Rojgaar* through massive employment generation is a top goal for my Government. We are driving job creation through an integrated set of initiatives including Make in India, Start up India, Mudra, Skill India, etc.

My Government's innovative initiatives have helped India jump up 12 places in the latest rankings by the World Bank on Ease of Doing Business. Notably, the Make in India initiative has achieved a 39% increase in FDI inflow despite an adverse global investment climate.

My Government has fostered competitive cooperation among various

States to enhance Ease of Doing Business. State Governments are being encouraged and supported to simplify procedures, introduce e-enabled processes and invest in infrastructure to improve investment climate. Procedures have been simplified to enhance ease of approvals/clearances. Dedicated Commercial Courts and Commercial Division in High Courts have been established. For speedy resolution of commercial disputes, the long overdue amendments to the Arbitration Act have been made.

Micro, Small and Medium Enterprises provide large-scale employment. Banks have cumulatively disbursed over Rupees one lakh crore to more than 2.6 crore borrowers under the PM's *Mudra Yojana*, of which 2.07 crore are women entrepreneurs. *Udyog Aadhar Portal* has been set up to facilitate online registration of MSMEs. My Government has decided to set up rural livelihood and technology business incubators to boost entrepreneurship in the agriculture and rural sector. The Start-up Village Entrepreneurship Programme is a new vertical to strengthen the livelihoods of artisans and weavers. In its first phase, about 1.82 lakh village enterprises will be created and strengthened in 125 Blocks across 24 States creating employment for about 3.78 lakh persons.

To strengthen the employment intensive segments of textile industry, my Government has launched an Amended Technology Upgradation Fund Scheme with an allocation of about Rupees eighteen thousand crore over a 7 year period.

A series of reforms have been initiated to help convert job seekers into job creators. My Government has launched the Start-Up India campaign which would deepen, expand and support the innovation eco system in the country.

The Mahatma Gandhi National Rural Employment Guarantee Scheme has been revamped to ensure the efficient disbursements of wages, increased transparency and creation of productive assets. Mission *Antyodaya* - an intensive Participatory Planning Exercise has reached 2569 most backward blocks, to

identify the kind of assets to be created.

My Government's mission of skilling India has gained momentum and during the last year about 76 lakh people have been trained.

Honourable Members, my Government aims to create a *Shikshit Swasth Swachh Bharat*, an educated, healthy and clean India. In a reflection of how the spirit of *Swachh Bharat* has manifested in our primary schools, over four lakh seventeen thousand functional toilets for girls and boys have been constructed.

New Institutes of excellence in higher education have been set up. Two Indian Institutes of Technology, six Indian Institutes of Management, one Indian Institute of Science Education and Research and one National Institute of Technology have started functioning. My government has given impetus to research through the launch of IMPRINT India whereby scientific goalposts have been identified in 10 fields of research ranging from Defence to Sustainable Living. To enable increased interaction between foreign faculty and our students, under the aegis of GIAN, my government has in the first cycle invited 400 foreign academicians to '*Teach in India*'. National Institutional Ranking Framework has been launched for higher educational institutions. The National Scholarship Portal provides a one-stop platform for applications of all scholarships.

Sports is the best way to *Swasth* India. My Government successfully hosted the 12th South Asian Games from 5-16 February, 2016 at Guwahati and Shillong, in which more than 3500 sportspersons from all the SAARC countries participated. The games were the biggest ever sporting event in North East India.

I am happy to inform that we have successfully eliminated Maternal and Neonatal Tetanus well before the global targeted timeline of December, 2015. The largest number of children ever fully immunized in a single year was in 2015.

My Government is leveraging KAYAKALP, an inter-institution ranking system to bring about extensive improvement in cleanliness in our health institutions, reduction of hospital-acquired infections and better service delivery.

My Government has placed strong focus on holistic healthcare, strengthening Ayurveda, Yoga & Naturopathy, Unani, Siddha & Sowa-Rigpa and Homoeopathy systems of medicine. The first International Day of Yoga was celebrated on 21st June, 2015 world over with immense enthusiasm.

To address the problems of malnutrition in a holistic manner, my Government is ensuring convergence of the actions of various Ministries and programmes with a clear focus on measurable outcomes. Infrastructure required for effective implementation of the Integrated Child Development Scheme is being strengthened in convergence with other programmes. Two lakh *Anganwadi* buildings are being constructed in 2,534 most backward Blocks under Mahatma Gandhi National Rural Employment Guarantee Scheme over a period of four years.

My Government has launched the *Sugamya Bharat Abhiyan* as a nation-wide campaign for achieving universal accessibility for ensuring that persons with disabilities (*divyang*) participate in all areas of community life. During the last year, 342 camps were conducted, aids and assistive devices have been distributed to over 1.7 lakh persons with disabilities (*divyangs*).

The *Swachh Bharat* Mission, with its focus on behavioral change is becoming a community movement to herald an overall change in the quality of life and well-being of the people, particularly the poor. Focusing on generating wealth from waste, my Government has formulated policies on mandatory procurement of power from waste to energy plants, co-marketing of compost by chemicals and fertilizer companies, and use of construction and demolition waste.

My Government firmly believes that economic development and environmental protection can co-exist. At the crucial Climate Summit in Paris, India's position for climate justice, sustainable lifestyles and clean development was widely supported. Real time online monitoring of 1487 industries and industrial units in seventeen highly polluting categories and of Ganga Water

Quality has started. To reduce air pollution, target for emission standards for motor vehicles have been drastically brought forward to achieve Bharat Stage - VI norm by 2021. The *Project Tiger* coverage has been expanded and the latest estimation shows an increase of 30% over the last count.

My Government has launched *Jal Kranti Abhiyan*, a people-centric program to spread awareness on water conservation and management involving all stakeholders including Gram Panchayats. As part of the *Namami Gange Programme*, my Government is implementing several projects in all 118 cities and complete sanitation solutions for 1,649 gram panchayats, on the banks of the holy Ganga.

Honourable Members, my Government has taken several measures to improve the quality of governance. Significant steps have been taken to reform institutions, simplify procedures and repeal obsolete laws. Close to 1800 obsolete legislations are at various stages of repeal. NITI Aayog is actively engaging with States in policy formulation in the true spirit of cooperative federalism. People's participation in policy making through initiatives like My Government has now taken firm roots. My Government has taken up an initiative for providing 500 e-governance services through Public Private-Partnership in 12 states of the country. My Government has dispensed with interviews for posts at junior levels in Government of India to ensure absolute transparency in recruitment to Government jobs.

While on the one hand, my Government has taken measures to eliminate the scope for corruption, on the other hand, it has been unsparing in punishing those who are found guilty of corruption. Stringent amendments to the Prevention of Corruption Act are also on the anvil to address the perceived gaps in anti-corruption law.

Honourable Members, robust infrastructure development unlocks opportunities for all. My Government has initiated the Smart Cities programme,

envisaging city development in a challenge mode. In the first phase of the Smart City program, twenty cities have been selected after intense competition among ninety eight cities. Second and third phases of the programme are on the anvil.

To enhance the availability of clean energy, my Government has envisaged increasing the renewable energy capacity manifold to 175 GW by 2022 by encouraging various initiatives, including offshore wind energy policy, bundling of thermal power with solar power, setting up solar parks in States, etc. Installed solar capacity has almost doubled in the last 20 months and crossed 5000 MW. Today under my Government, solar power is affordable and accessible to thousands of people.

Since the Government assumed office, energy shortages have been reduced from 4 to 2.3%. My Government is committed to providing electricity to all the census villages by May 2018. My Government has launched the Ujwal DISCOM Assurance Yojana (UDAY) for financial turnaround of Power Distribution Companies of States/ UTs. Eighty-three per cent of the capacity addition target of 88,537 MW for 12th Plan period has already been achieved.

My Government has focused on commissioning major transmission projects for reducing congestion in transmission. I am happy to share that Available Transfer Capacity for South India has increased by 71% from May, 2014 to December, 2015. This has resulted in cheaper and abundant power in South India, finally moving towards the goal of *One Nation, One Grid, One Price*. To revive gas based power generation capacity, my Government implemented a new initiative of supply of Refined LNG. This has ensured revival of stranded gas plants with installed capacity of 11,717 MW. In the year 2015 India witnessed the highest ever generation of electricity.

My Government has introduced critical amendments in the Tariff Policy for ensuring availability of electricity to consumers at reasonable and competitive rates. Two ambitious National LED Programmes have been launched for cities for

Street Lighting and LED bulbs for Domestic Lighting. Over 6 crore LED bulbs have already been distributed. Through a bulk procurement strategy, the cost of LED bulb has been brought down from Rs.310 in January 2014 to Rs.64 in January 2015.

My Government has introduced dynamic and comprehensive reforms in the Coal sector and conducted transparent auction/ allocation of over 70 coal blocks. These will immensely benefit the eastern States in the years to come. Strong emphasis on increasing coal production has resulted in a record 9.8% growth in CIL's coal production and highest ever output of coal. This has also led to reduced imports of coal.

Honourable Members, to give a boost to the mining sector and to bring in transparency in the allocation of mineral resources, the Mines and Minerals Development and Regulation Act, 1957 was amended and auction of mines has commenced. For systematic exploration in potential mineral bearing areas using state-of-the-art techniques, National Mineral Exploration Trust has been established. Pradhan Mantri Khanij Kshetra Kalyan Yojana will implement developmental and welfare projects in mining affected areas for minimizing adverse impacts and ensuring sustainable livelihoods for the affected people.

My Government has recently dedicated to the nation the Assam Gas Cracker Project with an estimated cost of more than Rupees nine thousand nine hundred crore. The project is expected to generate employment for about one lakh persons, both direct and indirect.

Honourable Members, my Government has initiated several ambitious measures for improving sanitation standards at Railway Stations and Trains. “*Samman*” guides us in our endeavor to phase out the open discharge of sewage from trains and combat manual scavenging. All new coaches are now being fitted with bio-toilets. Focus has also been on Doubling, Gauge Conversion and capacity

enhancement works in Railways. Commissioning of Broad Gauge and electrification have been at all-time record levels. The highest ever increase in railway capital expenditure was achieved in 2015.

A landmark agreement with Government of Japan will make the Mumbai-Ahmedabad high speed rail corridor a reality. My Government also awarded two mega projects for setting up diesel and electric locomotive factories at Marhaura and Madhepura, respectively.

Honourable Members, by March 2019, under the *Pradhan Mantri Gram Sadak Yojana*, one lakh seventy eight thousand rural habitations will be connected with all weather roads. My Government has revived a majority of the 73 stalled road projects, completed construction of 7,200 km of highways and awarded 12,900 km of highway projects which is the highest ever number of new highway kilometers awarded.

My Government has formulated an umbrella scheme, Bharatmala at an estimated cost of over Rupees two lakh sixty seven thousand crore for development of national highways. To ensure connectivity to Chardham during all seasons, a project of over rupees twelve thousand crore has been taken up. A special Green Highways Policy 2015 has been launched for making highways green and a pilot policy for conversion of diesel buses into electrical buses has been taken up. The country recorded the highest ever production of motor vehicles in 2015. Guidelines have been issued for protection of Good Samaritans from harassment in road accident cases.

Honourable Members, to rejuvenate the Shipping sector with focus on *Make in India*, my Government has launched a scheme for financial assistance to domestic shipyards. Several steps for improving the operational efficiency of major ports and for simplifying rules and processes have been initiated. In 2015, India achieved the fastest average turnaround time in ports and the highest ever

quantity of cargo handled by major ports. My Government is keen on promoting extensive use of inland waterways and coastal shipping as an alternative mode of transport.

My Government is also working on a new Civil Aviation Policy with thrust on connectivity to small cities. Domestic Air Passenger traffic has registered a substantial growth during the year.

Honourable Members, setting up world-class infrastructure for Electronics manufacturing across the country remains a priority for my Government. Twenty nine Electronic Manufacturing Clusters are under development. The recent interventions and subsequent rationalization of duty structure in mobile handset manufacturing industry has led to near doubling of mobile handset production in the current year. Transparent and efficient auction of spectrum has fetched highest ever price of about Rupees one lakh ten thousand crore. Policies like Spectrum trading and sharing have been finalized for optimum utilization of resources.

The country recorded the highest ever software exports during 2015. Under Bharatnet, the architecture and design of the National Optical Fiber Network is being revamped to rapidly take broadband connectivity to our villages. By spreading the network of Common Service Centers and setting up BPOs in small towns and linking land record modernization with the use of space technology, my Government is taking the benefits of Digital India to common citizens. The Digital India Programme will give a big boost to citizen empowerment and knowledge economy.

The IT Modernization Project involving computerization and networking of 1,55,000 Post Offices in the country, will be completed by 2017. The proposed Postal Payment Bank of India will further boost financial inclusion.

Honourable Members, my Government has embarked on several significant projects such as National Supercomputing Mission, Improving Fuel Efficiency and Controlling Emissions. My Government has launched Science & Technology of

Yoga and Meditation (SATYAM) initiative to explore the modern scientific roots of our traditional wisdom.

Building upon the success over the past year, my Government's endeavour is to scale new heights in Space. Focus will be on completing the constellation of the Indian navigational satellites in 2016 to cater to indigenous navigation and location-based services.

Honourable Members, Varanasi and Jaipur have been declared as the first two Indian cities to be part of the UNESCO Creative Cities network. Thirteen Circuits and thirteen pilgrimage sites have been identified for development under *Swadesh Darshan* Scheme and *PRASAD* Scheme respectively.

Radio has once again emerged as the people's medium. Establishment of new radio stations has received a fresh impetus. The good response to the successful and transparent bidding for the first batch of private

FM Radio for phase III comprising 135 channels in 69 cities augurs well for the medium.

Honourable members, India is a haven of stability in an increasingly turbulent global economy. GDP growth has increased making India the world's fastest growing economy among large economies. Inflation, fiscal deficit and current account deficit have all decreased. India recorded the highest ever foreign exchange reserves in 2015.

The *Indradhanush* programme has been launched to revitalize public sector banks and ensure credit flow in the economy, with committed minimum recapitalization of Rupees seventy thousand crore. In addition, we have undertaken major governance reforms, brought in private sector talent and moved to a fully transparent and meritocratic recruiting process. We have also issued 23 banking licenses after a long hiatus of ten years.

The Government's concerted efforts to tackle the menace of black money

have started yielding results. With the enactment of the Black Money (Undisclosed Foreign Income and Assets) and Imposition of Tax Act, 2015, a stringent legislative framework has been put in place to combat the menace.

The Government has launched the Gold Monetization Scheme and Sovereign Gold Bond Scheme in November 2015 to ensure productive utilization of idle assets.

The Government has taken a number of measures to put in place a simplified, progressive and non-adversarial tax regime by incorporating internationally prevalent best practices in tax administration. A gamut of taxpayer facilities, viz., e-filing of returns and various forms, electronic processing and retrieval of documents and online grievance redressal are now available to the citizen.

Honourable Members, my Government is fully committed to firmly deal with all challenges concerning the security of the country. Terrorism is a global threat and strong counter-terrorism measures are necessary worldwide to eradicate it completely. Let me congratulate the security forces in successfully foiling the recent attack at the Pathankot air base by terrorists. Firm and effective steps will be taken to deal with any situation arising out of cross-border terrorism.

There has been significant improvement in the overall security situation in the North-Eastern States and Left Wing Extremism affected States. This has been made possible through sustained efforts and measures taken by the intelligence agencies and security forces in collaboration with the State Governments.

The country had to face severe drought and floods in some States. The unprecedented floods that submerged Chennai in December last year brought untold human suffering and economic loss. My Government stands with the people who have faced natural calamities and has immediately forwarded physical and financial resources to the States to handle such disasters. An amount of more than Rupees thirteen thousand crore has been released under State and National

Disaster Response Fund.

Honourable Members, Defence procurement procedure has been streamlined with a focus on indigenously designed, developed and manufactured weapon systems. We are working to ensure that our Armed Forces will be equipped with the most capable and sophisticated armaments in the world.

In our country “*Shakti*”, which means power, is the manifestation of female energy. This Shakti defines our strength. My Government has approved the induction of women as Short Service Commission officers and as fighter pilots in the IAF. In the future, my Government will induct women in all the fighter streams of our Armed Forces. My Government has initiated several measures to ensure safety and security of women which include nationwide Emergency Response Systems, a Central Victim Compensation Fund, Cyber Crime Prevention against Women and Children, and Organized Crime Investigative Agency and an Integrated Emergency Response Management System for women's safety on the railways.

We are indebted to those who inspire by their selfless service and their supreme sacrifice in the line of duty. Acknowledgement must not hinge on ceremony or noble gestures of gratitude alone. In spite of huge financial implication of more than Rupees seven thousand crore per annum, my Government has fulfilled its commitment to implement four decades old demand of One Rank One Pension.

Honourable Members, my Government has continued to pursue a bold and proactive foreign policy. The primary objective has been to accelerate national development with emphasis on improving India's access to capital, technology, resources, energy and skills. States have been made partners in our diplomatic efforts.

Vasudhaiva Kutumbakam: the world is one family. My Government is committed to this principle and its expression is most resonant in the steps we have taken in reaching out to our neighbours. Last year, my Government adopted the historic Land Boundary Agreement with Bangladesh, leading to the peaceful exchange of disputed territories between our two countries. The signing of the Motor Vehicles Agreement between Bangladesh, Bhutan, India and Nepal, will provide seamless connectivity and further strengthen ties. We have been a friend in need to Nepal during the devastating earthquake of April 2015. We opened our skies, became a key transit hub and essential enabler so that assistance from other countries could reach Nepal in its hour of need. My Government is committed to forging a mutually respectful relationship with Pakistan and in creating an environment of co-operation in combating cross border terrorism. My Government believes in a secure and prosperous future for our neighbourhood. India remains committed to providing support to the people of Afghanistan in realising their dream of building a stable, inclusive and democratic nation. Dedication of the Afghanistan Parliament to its people by Prime Minister Modi was our contribution to Afghanistan's pursuit of peace and prosperity.

We reached out to the world, both on land and sea. Of 54 participating nations, the India-Africa Summit, attended by Heads of States and Governments from 41 countries, has rejuvenated India's relations with the continent, ushering in a new era of engagement and fraternity. My Government will not let oceans separate us, and has activated engagement with the 14 Pacific Island countries and revitalized civilizational links with our vibrant Act East Policy. India's second International Fleet Review, attended by 50 foreign navies, reinforced our cultural, commercial and strategic connect with our immediate and extended maritime neighbourhood.

My Government has played a proactive role in addressing climate change by launching an International Solar Alliance that has been universally acknowledged. We remain at the forefront of the global fight against terrorism. Sustained Indian efforts have led to concrete action for reforming the UN Security Council. India has also provided strong leadership and new vision to regional and international groupings like BRICS, G-20, WTO, East Asia Summit, ASEAN and the SCO.

My Government has enhanced NRI and PIO engagement by making it easier for them to get passports and offered Visa on Arrival by extending Electronic Travel Authorization facility to a large number of countries. Today, our citizens living and working abroad know that the Government is committed to protecting their interests and helping them in distress. This was manifested in Operation Rahat, in which we successfully evacuated 4,748 Indians from Yemen. We also extended our assistance to other nationalities. We evacuated 1,962 Foreigners belonging to 48 countries.

Honourable Members, my Government is focused on *Sabka Vikas*, beyond just the economic advancements that dominate headlines. To realise *Sabka Vikas*, we must ensure that the poor and deprived are truly empowered to take advantage of opportunities to improve their lives. *Sabka Vikas* means that backward sections of society are equally valued and are genuine stakeholders in the country's progress. *Sabka Vikas* implies that we tackle the pollution, traffic, and garbage problems that plague our cities. And, lastly, *Sabka Vikas* is Development for the entire world, which is why we have to be a responsible member of the global comity of nations helping all humanity solve major challenges such as terrorism, climate change, and financial instability.

Honourable Members, our Parliament reflects the supreme will of the people. Democratic temper calls for debate and discussion, and not disruption or obstruction. *Aa No Bhadra Kratvo Yantu Viswataha* - let noble thoughts come

from all directions, should be the spirit behind debate in this temple of democracy. Being a member of this great institution bestows great honour as well as important responsibilities. My Government will constantly strive for smooth and constructive conduct of Parliamentary business. I urge all Members of the Parliament to discharge their solemn responsibilities in a spirit of cooperation and mutual accommodation. Let us all collectively endeavour to build a flourishing and prosperous India.

We owe a great debt to our freedom fighters. It is time to repay that debt, by building the country that they envisioned and fought for. In the words of Netaji Subhash Chandra Bose, “Nationalism is inspired by the highest ideals of the human race, *Satyam, Shivam, Sundaram*”, let us embrace those ideals as we stake our claim on the future.

Jai Hind

माननीय सदस्यगण,

नवजीवन और विकास लाने वाले बसंत के इस मौसम में, संसद के दोनों सदनों की संयुक्त बैठक में आपका स्वागत है। मुझे विश्वास है कि यहां पर होने वाली चर्चा उस भरोसे पर खरी उतरेगी, जो हमारे नागरिकों ने हमारे प्रति जताया है। इस पथ पर आगे बढ़ते हुए अपने गौरवशाली देश के विकास और प्रगति में हम सभी बराबर के भागीदार बनेंगे।

पिछले वर्ष संयुक्त बैठक को संबोधित करते हुए मैंने अपनी सरकार की परिकल्पनाओं की एक रूपरेखा बताई थी, जिसका आशय ऐसे भारत का निर्माण करना है, जो भविष्य में पूरे आत्मविश्वास के साथ अग्रसर होगा। ऐसा सशक्त और दूरदर्शी भारत जो लोगों को विकास के वे सारे अवसर मुहैया कराएगा, जिनका संविधान में प्रावधान किया गया है। विकास का यह सिद्धांत “सबका साथ सबका विकास” में निहित है और यही मेरी सरकार का मूलभूत सिद्धांत है।

पंडित दीनदयाल उपाध्याय ने एकात्म मानवता दर्शन में अंत्योदय की परिकल्पना की है; जिसका उद्देश्य अंतिम व्यक्ति तक अवसर प्रदान करते हुए उसे सशक्त करना है। मेरी सरकार के सभी कार्यक्रम इसी सिद्धांत पर आधारित हैं। मेरी सरकार विशेष रूप से “गरीबों की उन्नति”, “किसानों की समृद्धि” और “युवाओं को रोजगार दिलाने” पर केंद्रित है।

माननीय सदस्यगण, मेरी सरकार का सर्वोपरि लक्ष्य गरीबी उन्मूलन है। गांधीजी ने कहा था, “गरीबी हिंसा का सबसे बुरा रूप है।” प्रगति का सार इसी में है कि जो गरीब और वंचित हैं और समाज के हाशिए पर हैं उनमें भी परितोष का भाव हो। देश के संसाधनों पर सबसे पहला अधिकार सबसे गरीब व्यक्ति का है। गरीबी और अभाव को दूर करना हमारी परम नैतिक जिम्मेदारी है।

वित्तीय समावेशन और सामाजिक सुरक्षा के दो पंखों पर सवार होकर ही मानव अभिलाषा उड़ान भरती है। मेरी सरकार इन्हीं के माध्यम से इस उद्देश्य को सम्भव बनाने के लिए कृतसंकल्प है। इस प्रयोजन से मेरी सरकार ने खाद्य सुरक्षा, सबके लिए आवास और ऐसी सब्सिडियों पर अधिक जोर दिया है, जो सबसे अधिक जरूरतमंद को तब जरूर मिले, जब उसे उनकी सर्वाधिक आवश्यकता हो। गत वर्ष, मैंने महत्वाकांक्षी “प्रधान मंत्री जन-धन योजना” के बारे में बात की थी। आज, मैं गर्व से कह सकता हूँ कि यह संसार का सफलतम वित्तीय

समावेशन कार्यक्रम है। इस कार्यक्रम के अंतर्गत खोले गए 21 करोड़ से भी अधिक खातों में से 15 करोड़ खाते चालू हालत में हैं, जिनमें कुल मिलाकर 32 हजार करोड़ रुपए जमा हैं। यह कार्यक्रम मात्र बैंक खाता खोलने तक सीमित न रहकर गरीबी उन्मूलन का एक माध्यम बन गया है, जो निर्धनों को मूलभूत वित्तीय सेवाएं और सुरक्षा मुहैया कराता है।

सबको सामाजिक सुरक्षा उपलब्ध कराने के लिए मेरी सरकार ने तीन नई योजनाएं 'प्रधान मंत्री सुरक्षा बीमा योजना', 'प्रधान मंत्री जीवन ज्योति बीमा योजना' और 'अटल पेंशन योजना' शुरू की है, जो समाज के अब तक वंचित वर्गों को बीमा सुरक्षा एवं पेंशन मुहैया कराएंगी।

सरकार वर्ष 2022 तक सबको आवास प्रदान करने के लिए प्रतिबद्ध है। 25 जून, 2015 को प्रारम्भ की गई प्रधान मंत्री आवास योजना में प्राथमिक रूप से स्लम निवासियों, शहरी गरीबों तथा आर्थिक रूप से पिछड़े वर्गों और समाज के निम्न आय वर्ग के लोगों के लिए लगभग 2 करोड़ घर बनाने की योजना है। इस मिशन में आगामी 5 वर्षों में सभी 4041 शहरों को शामिल किया जाएगा। इस मिशन के तहत पहले वर्ष में ही 27 राज्यों के 2011 शहरों को शामिल किया गया है। चौबीस हजार छः सौ करोड़ रुपए की लागत से चार लाख पच्चीस हजार से अधिक घरों के लिए मंजूरी दी गई है।

टार्गेटेड सब्सिडी से जरूरतमंदों तक लाभ का पहुंचना सुनिश्चित हो जाता है। मेरी सरकार ने प्रत्यक्ष लाभ अंतरण को अब तक 42 स्कीमों पर लागू कर दिया है। प्रत्यक्ष हस्तांतरित लाभ (पहल) विश्व में अपने ढंग का सबसे बड़ा प्रत्यक्ष नगद अंतरण कार्यक्रम बन गया है जिससे लगभग 15 करोड़ लोगों को लाभ हुआ है। जून, 2014 से खाद्य सुरक्षा कवरेज दोगुनी से ज्यादा हो गई है और 68 करोड़ से अधिक व्यक्ति इसमें शामिल हो गए हैं।

'गिव-इट-अप' अभियान के साथ-साथ 'गिव-बैक' प्रोग्राम के फलस्वरूप 50 लाख बी.पी.एल. परिवारों को नए सब्सिडाइज्ड कनेक्शन मिल चुके हैं। इस अभियान के अंतर्गत 62 लाख से अधिक एल.पी.जी. उपभोक्ता अपनी एल.पी.जी. सब्सिडी छोड़ चुके हैं। वर्ष 2015 में ग्रामीण क्षेत्र के गरीबों को सबसे बड़ी संख्या में कुकिंग गैस कनेक्शन दिए गए।

डॉ. अम्बेडकर ने कहा था कि "राजनीतिक लोकतंत्र तब तक बना नहीं रह सकता, जब तक कि उसका आधार सामाजिक लोकतंत्र न हो"। हमारे संविधान की पहली प्रतिबद्धता समावेशन के साथ सामाजिक न्याय है और मेरी सरकार की प्राथमिकता गरीब तथा पिछड़े हैं। अनुसूचित जाति और अनुसूचित जनजाति (अत्याचार निवारण) अधिनियम को और प्रभावी बनाने के लिए उसमें संशोधन किए गए हैं। सामाजिक समरसता की भावना

को आत्मसात करते हुए पूरे देश में डॉ. बी.आर. अम्बेडकर की 125 वीं जयंती मनाई जा रही है। 26 नवंबर, जिस दिन संविधान को अपनाया गया था, को 'संविधान दिवस' के रूप में मनाया जा रहा है ताकि देश के नागरिक संविधान के मूल्यों को अधिक गहराई से आत्मसात कर सकें। मेरी सरकार डॉ. अम्बेडकर की धरोहर के पांच स्थलों को 'पंचतीर्थ' के रूप में संरक्षित करने का काम कर रही है।

शिक्षा लोगों को समर्थ बनाती है और इसके लिए मेरी सरकार ने अल्पसंख्यक कार्य मंत्रालय के 50 प्रतिशत से अधिक बजट को छात्रवृत्ति फंड के लिए आबंटित किया है। अल्पसंख्यकों को समर्थ बनाने के लिए 'नई मंजिल' और 'उस्ताद' नाम की दो नई योजनाएं शुरू की गई हैं। 'नई मंजिल' स्कीम के अंतर्गत इस समय मदरसा के लगभग 20,000 बच्चे कौशल प्रशिक्षण प्राप्त कर रहे हैं। पारसी समुदाय के जीवन, इतिहास और संस्कृति को प्रदर्शित करने हेतु 'एवरलास्टिंग फ्लेम' नाम की एक प्रदर्शनी अगले माह आयोजित की जा रही है।

माननीय सदस्यगण, "किसानों की समृद्धि" ही राष्ट्र की समृद्धि का आधार है। इस बुनियादी सच्चाई को स्वीकार करते हुए मेरी सरकार ने कृषि एवं सहकारिता मंत्रालय का नाम बदलकर कृषि, सहकारिता एवं किसान कल्याण मंत्रालय कर दिया है और किसान-कल्याण के लिए अनेक अन्य उपाय भी किए हैं। मेरी सरकार ने हाल ही में किसानों के लिए लाभकारी 'प्रधान मंत्री फसल बीमा योजना' शुरू की है जिसमें किसानों को किस्त के रूप में अब तक की सबसे कम राशि देनी होगी और सरकार का अंशदान अब तक का सबसे अधिक अंशदान होगा। यह पहली बार हो रहा है कि पूरे देश में फसल कटाई के पश्चात बाढ़ और बेमौसम की बरसात के कारण होने वाले नुकसान की भरपाई की जाएगी। सरकारी सब्सिडी की कोई सीमा नहीं होगी तथा दावों के शीघ्र और सटीक निपटान के लिए टेक्नोलॉजी का प्रयोग किया जाएगा। प्राकृतिक आपदाओं से प्रभावित होने वाले किसानों को दी जाने वाली सहायता में 50 प्रतिशत की वृद्धि की गई है और पात्रता की शर्तों में भी ढील दी गई है।

मार्च, 2017 तक देश के सभी 14 करोड़ जोतधारकों को मृदा स्वास्थ्य कार्ड दे दिए जाएंगे। मृदा स्वास्थ्य कार्ड स्कीम से किसान अपनी जमीन के पोषक तत्वों की स्थिति का पता लगा सकेंगे, जिससे उचित उर्वरक का चुनाव करने में मदद मिलेगी। इससे बचत के साथ-साथ भूमि की उर्वरा शक्ति भी बेहतर होगी। जैविक कृषि को बढ़ावा देने के लिए 'परंपरागत कृषि विकास योजना' शुरू की गई है। अभी तक आठ हजार समूह विकसित किए जा चुके हैं।

‘प्रधान मंत्री कृषि सिंचाई योजना’ से निश्चित रूप से फसलों की सिंचाई को बढ़ावा मिलेगा और पानी की जरूरत आधारित उपयोग से सूखे का सामना किया जा सकेगा। मेरी सरकार “हर बूंद अधिक फसल” और “जल सिंचन के लिए जल संचय” के प्रति वचनबद्ध है।

किसानों को अधिकतम बाजार मूल्य दिलाने के लिए 585 नियमित थोक बाजारों को एक साथ जोड़ने वाले एक साझा ई-मार्केट प्लेटफार्म की स्थापना करने के उद्देश्य से एकीकृत राष्ट्रीय कृषि बाजार के लिए कार्य किया जा रहा है। इससे भारत को ‘वन फूड ज़ोन, वन कंट्री, वन मार्केट’ बनाया जा सकेगा। इससे हमारे किसानों को उनकी फसल और मेहनत का उचित मूल्य मिलेगा। पिछले वर्ष में किए गए लक्षित नीतिगत उपायों से गन्ना का बकाया, जो 21,000 करोड़ रुपये से भी अधिक था, घटकर 1800 करोड़ रुपये हो गया है।

मेरी सरकार ने नई यूरिया नीति 2015 अधिसूचित की है, जिसका उद्देश्य स्वदेशी उत्पादन और ऊर्जा के सही उपयोग को बढ़ावा देना है। इससे अगले तीन वर्षों के दौरान प्रतिवर्ष 17 लाख मीट्रिक टन अतिरिक्त यूरिया का उत्पादन होगा। शत-प्रतिशत नीम लेपित यूरिया से न केवल उर्वरक क्षमता बढ़ेगी बल्कि इससे कृषि के अलावा अन्य क्षेत्रों में सब्सिडी वाले यूरिया के अवैध प्रयोग पर रोक लगेगी। इससे सब्सिडी के दुरुपयोग को रोकने में भी सहायता मिलेगी। वर्ष 2015 में यूरिया का सर्वाधिक उत्पादन हुआ है।

मेरी सरकार देश के सामाजिक-आर्थिक विकास में पशुपालन, दुग्ध उत्पादन और मछली पालन जैसे क्षेत्रों के महत्त्व को मानती है। आज भी भारत 6.3 प्रतिशत सतत वृद्धि दर के साथ सबसे बड़ा दूध उत्पादक देश बना हुआ है। पोल्ट्री वेंचर कैपिटल फंड और रूरल बैकयार्ड पोल्ट्री डेवलपमेंट कार्यक्रमों के कारण अंडों का अब तक का सबसे अधिक उत्पादन हुआ है। 3 हजार करोड़ रुपये के केंद्रीय परिव्यय से मछली पालन के समेकित विकास और प्रबंधन को सुनिश्चित करने के लिए “नीली क्रांति” (ब्ल्यू रेवोल्यूशन) आरंभ हो चुकी है।

पूर्वी राज्यों की कृषि क्षमता का भरपूर उपयोग के उद्देश्य से द्वितीय हरित क्रांति लाने के लिए सरकार अनेक कदम उठा रही है। मेरी सरकार ने तीन नए कृषि प्रौद्योगिकी अनुप्रयोग अनुसंधान संस्थानों एवं 109 नए कृषि विज्ञान केंद्रों की स्थापना, उनका सुदृढ़ीकरण एवं कृषि उच्चतर शिक्षा को मजबूती प्रदान करने के उपाय किए हैं। किसानों के लाभ के लिए नई नीतियों, कीमतों और अन्य कृषि संबंधी विषयों पर सूचना प्रदान करने के लिए 24x7 किसान चैनल प्रारंभ किया गया है।

खाद्य प्रसंस्करण क्षेत्र से किसानों की आय बढ़ाने में मदद मिलती है। खाद्य प्रसंस्करण निधि विगत वर्ष आरंभ की गई है ताकि निर्दिष्ट फूड पार्कों को सस्ता ऋण उपलब्ध कराया जा सके। पिछले 19 महीनों में, पांच

नए मेगा फूड पार्क शुरू किए गए हैं। शीत शृंखला स्कीम (कोल्ड चेन स्कीम) के अंतर्गत 33 परियोजनाएं विगत 18 माह में कार्यान्वित हो गई हैं।

ग्रामीण विकास हमारी शीर्ष प्राथमिकताओं में से एक है। वर्ष 2015-16 में 14वें वित्त आयोग के अंतर्गत दो लाख करोड़ से भी अधिक का अनुदान अगले 5 वर्षों के लिए खासतौर पर ग्राम पंचायतों के विकास के लिए आबंटित किया गया है। राज्यों ने बड़े उत्साह के साथ इसका स्वागत किया है। इससे विकास की गतिविधि लोगों तक पहुंचेगी और वे अपने गांव और वार्डों की दशा सुधारने के फैसले लेने में सक्षम होंगे। श्यामा प्रसाद मुखर्जी रूर्बन मिशन ने भी 300 ग्रामीण विकास समूहों की शुरुआत की है जिससे लोगों के कौशल विकास एवं स्थानीय उद्यमशीलता को बढ़ावा मिलेगा। इससे आधारभूत संरचनाओं की सुविधाएं भी उपलब्ध होंगी।

माननीय सदस्यगण, युवा हमारे देश का भविष्य हैं और व्यापक रोजगार सृजन के माध्यम से 'युवाओं को रोजगार' देना मेरी सरकार का सर्वोपरि लक्ष्य है। हम मेक इन इंडिया, स्टार्ट अप इंडिया, मुद्रा, स्किल इंडिया आदि एकीकृत पहल के माध्यम से रोजगार सृजन कर रहे हैं।

मेरी सरकार की अभिनव पहल से विश्व बैंक की "कारोबार करने में सुगमता" (ईज ऑफ डुईंग बिजनेस) के मामले की नवीनतम रैंकिंग में भारत 12 पायदान ऊपर पहुंच गया है। यह बात गौरतलब है कि 'मेक इन इंडिया' पहल से प्रतिकूल वैश्विक निवेश के माहौल के बावजूद प्रत्यक्ष विदेशी निवेश में 39 प्रतिशत बढ़ोत्तरी हुई है।

मेरी सरकार ने "कारोबार करने में सुगमता" (ईज ऑफ डुईंग बिजनेस) को प्रोत्साहित करने के लिए विभिन्न राज्यों के बीच प्रतियोगी सहयोग को बढ़ावा दिया है। राज्य सरकारों को निवेश का माहौल सुधारने के लिए सरल प्रक्रिया अपनाने, ई-संगत प्रक्रिया आरंभ करने तथा अवसंरचना में निवेश के लिए प्रोत्साहित किया जा रहा है और इसके लिए सहायता प्रदान की गई है। अनुमोदन प्रक्रिया को सरल किया गया है। उच्च न्यायालयों में वाणिज्यिक न्यायालय तथा वाणिज्यिक संभाग स्थापित किए गए हैं। वाणिज्यिक विवादों के शीघ्र समाधान के लिए मध्यस्थता अधिनियम में संशोधन किए गए हैं।

सूक्ष्म, लघु तथा मध्यम उपक्रम बड़े पैमाने पर रोजगार उपलब्ध कराते हैं। बैंकों ने 'प्रधान मंत्री की मुद्रा योजना' के तहत 2.6 करोड़ से भी अधिक लोगों को समेकित रूप से एक लाख करोड़ रुपये से अधिक धनराशि संवितरित की है, जिनमें 2.07 करोड़ महिला उद्यमी हैं। सूक्ष्म, लघु और मध्यम उद्यमों के ऑनलाइन पंजीकरण को सुगम बनाने के लिए 'उद्योग-आधार पोर्टल' स्थापित किया गया है। मेरी सरकार ने कृषि तथा ग्रामीण क्षेत्र में उद्यमशीलता को बढ़ावा देने के लिए ग्रामीण आजीविका तथा प्रौद्योगिकी व्यापार इंक्यूबेटर स्थापित करने का

निर्णय लिया है। स्टार्ट-अप विलेज इंटरप्रेनरशिप प्रोग्राम कारीगरों तथा बुनकरों की आजीविका को सशक्त बनाने का नया आधार है। इसके पहले चरण में 24 राज्यों के 125 में 1 लाख 82 हजार ग्राम उपक्रमों को सृजित तथा सशक्त किया जाएगा, जिससे लगभग 3 लाख 78 हजार लोगों के लिए रोजगार का सृजन होगा।

कपड़ा उद्योग के रोजगारोन्मुखी घटक को सशक्त करने के लिए मेरी सरकार ने एक संशोधित प्रौद्योगिकी उन्नयन निधि योजना आरंभ की है, जिसमें 7 वर्षों के लिए लगभग अठारह हजार करोड़ रुपए की राशि निर्धारित की गई है।

रोजगार चाहने वाले लोगों को रोजगार सर्जक बनाने के लिए अनेक सुधार किए गए हैं। मेरी सरकार ने स्टार्ट-अप इंडिया अभियान आरंभ किया है। इससे देश में नवाचार को मजबूती मिलेगी तथा उसके विस्तार में सहायता होगी।

महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी योजना को सुधारा गया है, जिससे मजदूरी के प्रभावी संवितरण, अधिक पारदर्शिता और उत्पादक परिसंपत्तियों का सृजन सुनिश्चित किया जा सके। सृजित की जाने वाली परिसंपत्तियों को चिह्नित करने के लिए 'मिशन अंत्योदय'—एक गहन भागीदारी योजना निर्माण प्रक्रिया-2569 अत्यधिक पिछड़े ब्लॉकों में पहुंच चुकी है।

मेरी सरकार के स्किल इंडिया मिशन में तेजी आ चुकी है और इसके अंतर्गत पिछले वर्ष के दौरान लगभग 76 लाख लोगों को प्रशिक्षित किया गया है।

माननीय सदस्यगण, मेरी सरकार का उद्देश्य 'शिक्षित, स्वस्थ, स्वच्छ भारत' का निर्माण करना है। स्वच्छ भारत की भावना इस बात में परिलक्षित होती है कि हमारे प्राथमिक विद्यालयों में छात्रों और छात्राओं के लिए लगभग चार लाख, सत्रह हजार शौचालयों का निर्माण किया जा चुका है।

उच्च शिक्षा के क्षेत्र में उत्कृष्टता के नए संस्थान स्थापित किए गए हैं। दो भारतीय प्रौद्योगिकी संस्थान, छह भारतीय प्रबंधन संस्थान, एक इंडियन इंस्टीट्यूट ऑफ साइंस एजुकेशन एंड रिसर्च और एक नेशनल इंस्टीट्यूट ऑफ टेक्नोलॉजी ने कार्य करना प्रारंभ कर दिया है। मेरी सरकार ने अनुसंधान को प्रोत्साहन दिया है और इस उद्देश्य के लिए इम्प्रिंट इंडिया की शुरुआत की गई है, जिसके माध्यम से रक्षा से लेकर संपोषणीय जीवन निर्वाह तक 10 अनुसंधान क्षेत्रों की पहचान की गई है। ज्ञान के तत्वावधान में, विदेशी संकाय और हमारे छात्रों के बीच आदान-प्रदान को बढ़ाने के लिए, मेरी सरकार ने पहले चरण में 'टीच इन इंडिया' में 400 विदेशी शिक्षाविदों को आमंत्रित किया। उच्च शिक्षा संस्थानों के लिए नेशनल इंस्टीट्यूशनल रैंकिंग फ्रेमवर्क शुरू किया गया है। राष्ट्रीय छात्रवृत्ति पोर्टल सभी छात्रवृत्तियों के लिए आवेदन के लिए वन-स्टॉप प्लेटफार्म प्रदान करता है।

स्वस्थ भारत के लिए खेल सबसे अच्छा माध्यम है। मेरी सरकार ने 5 से 16 फरवरी, 2016 तक गुवाहाटी और शिलांग में 12 वें दक्षिण एशियाई खेलों की सफलतापूर्वक मेजबानी की, जिसमें सभी दक्षेस देशों के 3500 से अधिक खिलाड़ियों ने भाग लिया। यह पूर्वोत्तर भारत में अभी तक का सबसे बड़ा खेल कार्यक्रम था।

मुझे यह बताते हुए खुशी हो रही है कि जच्चा-बच्चा टेटनस उन्मूलन के लिए सारे विश्व के लिए निर्धारित दिसंबर 2015 की तारीख से बहुत पहले ही हमने यह लक्ष्य प्राप्त कर लिया। वर्ष 2015 में ही सर्वाधिक संख्या में बच्चों का पूर्ण टीकाकरण किया गया।

मेरी सरकार हमारी स्वास्थ्य संस्थाओं में साफ-सफाई में सुधार लाने, अस्पतालों में होने वाले संक्रमण को कम करने और बेहतर सेवा प्रदान करने के लिए कायाकल्प नाम से एक अंतर-संस्था रैंकिंग सिस्टम शुरू कर रही है।

मेरी सरकार ने समग्र स्वास्थ्य देखभाल को महत्व दिया है। इसके लिए आयुर्वेद, योग और प्राकृतिक चिकित्सा पद्धति, यूनानी, सिद्धा और सोवा-रिग्पा पद्धति और होमियोपैथी चिकित्सा प्रणाली को सशक्त किया है। प्रथम अंतरराष्ट्रीय योग दिवस 21 जून, 2015 को पूरे विश्व में अत्यधिक उत्साह के साथ मनाया गया।

मेरी सरकार कुपोषण की समस्या की जड़ से खत्म करने के लिए विभिन्न मंत्रालयों के कार्यों और कार्यक्रमों में सामंजस्य स्थापित कर रही है और हमारा पूरा ध्यान ठोस परिणामों पर है। एकीकृत बाल विकास स्कीम के प्रभावी कार्यान्वयन एवं जरूरी बुनियादी ढांचे को मजबूत करने के लिए इसे अन्य कार्यक्रमों के साथ जोड़ा जा रहा है। महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी स्कीम के अंतर्गत अगले चार वर्षों में 2,534 सबसे पिछड़े ब्लॉकों में 2 लाख आंगनवाड़ी भवनों का निर्माण किया जाएगा।

मेरी सरकार ने सुगम्य भारत अभियान को राष्ट्रीय स्तर पर आरंभ किया है ताकि सामाजिक जीवन के सभी क्षेत्रों में विकलांगजन (दिव्यांग) की भागीदारी सुनिश्चित की जा सके। गत वर्ष के दौरान, 342 कैम्प आयोजित किए गए और 1.7 लाख विकलांगजन (दिव्यांग) को सहायता सामग्री और सहायक उपकरण वितरित किए गए।

‘स्वच्छ भारत मिशन’ एक सामुदायिक अभियान का रूप ले चुका है। इसका उद्देश्य लोगों की सोच बदलकर उनके, विशेषकर गरीबों के जीवन-स्तर को बेहतर तथा खुशहाल बनाना है। मेरी सरकार ने अपशिष्ट पदार्थों से उपयोगी उत्पाद तैयार करने पर बल देते हुए कचरे से ऊर्जा उत्पादक संयंत्रों से विद्युत की अनिवार्य खरीद, रसायनों और उर्वरक कंपनियों द्वारा कम्पोस्ट खाद के विपणन और मलबे के प्रयोग संबंधी नीतियां बनाई है।

मेरी सरकार का दृढ़ विश्वास है कि पर्यावरण को सुरक्षित रखते हुए भी आर्थिक विकास संभव है। पेरिस में आयोजित महत्वपूर्ण जलवायु शिखर-सम्मेलन में क्लाइमेट जस्टिस, सतत जीवनशैली और स्वच्छ विकास के संबंध में भारत की सोच को जोरदार समर्थन मिला। सबसे अधिक प्रदूषण फैलाने वाली सत्रह श्रेणियों में शामिल 1487 उद्योगों और औद्योगिक इकाइयों का ऑनलाइन अनुश्रवण शुरू कर दिया गया है। वायु प्रदूषण को कम करने के लिए, मोटर वाहनों से होने वाले उत्सर्जन मानकों के लक्ष्य यानी भारत स्टेज-VI मानदंड को समय से पहले, वर्ष 2021 में ही प्राप्त किया जाएगा। 'बाघ परियोजना' का दायरा बढ़ा दिया गया है और पिछली बार की तुलना में बाघों की संख्या 30 प्रतिशत बढ़ गई है।

मेरी सरकार ने 'जल क्रांति अभियान' शुरू किया है, जो ग्राम पंचायतों और प्रभावित होने वाले अन्य सभी लोगों के बीच जन-संरक्षण और प्रबंधन के प्रति जागरूकता उत्पादन करने वाला एक जन केंद्रित कार्यक्रम है। 'नमामि गंगे' कार्यक्रम के अंतर्गत मेरी सरकार पावन गंगा के किनारे बसे सभी 118 शहरों में विभिन्न परियोजनाओं और 1,649 ग्राम पंचायतों के लिए संपूर्ण स्वच्छता समाधानों को कार्यान्वित कर रही है।

माननीय सदस्यगण, मेरी सरकार ने बेहतर शासन के लिए अनेक उपाय किए हैं। संस्थाओं को बेहतर बनाने, प्रक्रियाओं को सरल बनाने और पुराने कानूनों को हटाने के लिए महत्वपूर्ण कदम उठाए गए हैं। लगभग 1800 पुराने कानूनों को समाप्त करने की प्रक्रिया जारी है। संघ में सहभागिता की सच्ची भावना को ध्यान में रखते हुए नीति आयोग नीति निर्माण में राज्यों के साथ मिलकर सक्रिय रूप से काम कर रहा है। नीति निर्माण में जनता की भागीदारी MyGov. जैसे प्रयासों से सुनिश्चित हुई है। मेरी सरकार ने देश के 12 राज्यों में सरकार और निजी क्षेत्रों की भागीदारी के जरिए 500 ई-शासन सेवाएं प्रदान करने की पहल की है। सरकारी नौकरियों में भर्ती की प्रक्रिया में पूर्ण पारदर्शिता सुनिश्चित करने के लिए भारत सरकार में कनिष्ठ पदों के लिए साक्षात्कार समाप्त कर दिए गए हैं।

मेरी सरकार ने जहां एक ओर भ्रष्टाचार की गुंजाइश समाप्त करने के उपाय किए हैं, वहीं भ्रष्ट पाए गए व्यक्तियों को दंड देने में भी कोई नरमी नहीं बरती है। भ्रष्टाचार निरोधी अधिनियम में कड़े संशोधन भी किए जा रहे हैं ताकि भ्रष्टाचार विरोधी कानून में बचाव की कोई गुंजाइश ही न हो।

माननीय सदस्यगण, सशक्त ढांचागत विकास से सभी को अवसर मिलते हैं। मेरी सरकार ने स्मार्ट सिटीज़ प्रोग्राम शुरू किया है, जिसमें प्रतिस्पर्धा के माध्यम से शहरों का चयन किया गया है। स्मार्ट सिटी प्रोग्राम के प्रथम चरण में अठानवे शहरों में से बीस शहरों को गहन प्रतिस्पर्धा के बाद चुना गया है। प्रोग्राम का दूसरा और तीसरा चरण शुरू होने वाला है।

मेरी सरकार अधिक से अधिक स्वच्छ ऊर्जा उपलब्ध कराने के लिए वर्ष 2022 तक नवीकरणीय ऊर्जा क्षमता को 175 GW तक बढ़ाने का प्रयास करेगी। इन प्रयासों में ऑफशोर विंड एनर्जी पॉलिसी, थर्मल पावर की सौर ऊर्जा के साथ बंडलिंग, राज्यों में सोलर पार्कों का निर्माण करना आदि शामिल हैं। स्थापित सौर क्षमतागत 20 महीने में लगभग दुगुनी हो गई है और यह 5000 मेगावाट से अधिक हो गई है। आज मेरी सरकार में सौर ऊर्जा किफायती है और हजारों लोग इसे प्राप्त कर सकते हैं।

जब से मेरी सरकार ने कार्यभार संभाला है, ऊर्जा की कमी 4 प्रतिशत से घटकर 2.3 प्रतिशत हो गई है। मेरी सरकार मई, 2018 तक सभी गांवों में बिजली पहुंचाने के लिए प्रतिबद्ध है। मेरी सरकार ने राज्यों/संघ राज्य क्षेत्रों की विद्युत वितरण कंपनियों के वित्तीय लाभ के लिए उज्ज्वल डिस्कॉम आश्वासन योजना (उदय) शुरू की है। बारहवीं योजनावधि के लिए 88,537 मेगावाट अतिरिक्त क्षमता संवर्धन लक्ष्य का 83 प्रतिशत पहले ही पूरा कर लिया गया है।

मेरी सरकार ने ट्रांसमिशन लाईंस पर भार को कम करने के लिए प्रमुख ट्रांसमिशन परियोजनाएं शुरू करने पर बल दिया है। मुझे इस बात की प्रसन्नता है कि दक्षिण भारत के लिए उपलब्ध अंतरण क्षमता में मई, 2014 से दिसंबर, 2015 तक 71 प्रतिशत की वृद्धि हुई है। इससे दक्षिण भारत में सस्ती और प्रचुर बिजली उपलब्ध हुई है और अंततः हम एक राष्ट्र, एक ग्रिड, एक मूल्य के लक्ष्य की ओर अग्रसर हुए हैं। मेरी सरकार ने गैस आधारित विद्युत उत्पादन क्षमता को पुनर्जीवित करने के लिए परिष्कृत एलएनजी की आपूर्ति करके नई पहल शुरू की है। इससे 11,717 मेगावाट की स्थापित क्षमता वाले मानक गैस संयंत्र को पुनः चालू करना सुनिश्चित हुआ है। वर्ष 2015 में भारत में अब तक का सर्वाधिक विद्युत उत्पादन हुआ है।

मेरी सरकार ने उपभोक्ताओं के लिए उचित और प्रतियोगी दरों पर बिजली की उपलब्धता सुनिश्चित करने के लिए शुल्क नीति में महत्वपूर्ण संशोधन किए हैं। शहरों में सड़कों के लिए प्रकाश व्यवस्था (स्ट्रीट लाइटिंग) तथा घरों में प्रकाश व्यवस्था के लिए एलईडी बल्बों की उपलब्धता सुनिश्चित करने के दो महत्वाकांक्षी राष्ट्रीय एलईडी कार्यक्रम प्रारंभ किए गए हैं। अभी तक 6 करोड़ से भी अधिक एलईडी बल्ब वितरित किए जा चुके हैं। थोक खरीद कार्यनीति से एलईडी बल्ब की लागत, जो जनवरी 2014 में 310/- रुपये थी, जनवरी 2015 में घटकर 64/- रुपये हो गई।

मेरी सरकार ने कोयला क्षेत्र में गतिशील और व्यापक सुधार किए हैं और पारदर्शी नीलामी प्रणाली द्वारा 70 से अधिक कोयला ब्लॉकों का आबंटन किया है। आने वाले वर्षों में इससे पूर्वी राज्यों का अत्यधिक लाभ होगा। कोयला उत्पादन को बढ़ाने पर अत्यधिक बल देने के कारण कोल इंडिया के कोयला उत्पादन में रिकॉर्ड 9.8 प्रतिशत की वृद्धि हुई है, जो अब तक का सर्वाधिक उत्पादन है। इससे कोयले के आयात में भी कमी आई है।

माननीय सदस्यगण, खनन क्षेत्र को बढ़ावा देने तथा खनन संसाधनों के आबंटन में पारदर्शिता लाने के लिए खान और खनिज विकास एवं विनियमन अधिनियम, 1957 को संशोधित किया गया है और खानों की नीलामी प्रारंभ की गई है। उन्नत तकनीकों का उपयोग करते हुए संभावित खनिज संपदायुक्त क्षेत्रों में व्यवस्थित खोज के लिए राष्ट्रीय खनिज अन्वेषण न्यास स्थापित किया गया है। प्रधान मंत्री खनिज क्षेत्र कल्याण योजना, खनन से प्रभावित लोगों पर पड़ने वाले प्रतिकूल प्रभाव को न्यूनतम करने तथा उनके लिए धारणीय आजीविका सुनिश्चित करने के लिए इन क्षेत्रों में विकास और कल्याण परियोजनाओं का कार्यान्वयन करेगी।

मेरी सरकार ने हाल ही में नौ हजार, नौ सौ करोड़ रुपये से अधिक अनुमानित लागत वाली असम गैस क्रेकर परियोजना राष्ट्र को समर्पित की है। इस परियोजना से प्रत्यक्ष और अप्रत्यक्ष रूप से लगभग एक लाख व्यक्तियों के लिए रोजगार सृजन की उम्मीद है।

माननीय सदस्यगण, मेरी सरकार ने रेलवे स्टेशनों और ट्रेनों में स्वच्छता मानकों में सुधार के लिए अनेक महत्वाकांक्षी उपाय किए हैं। “सम्मान परियोजना हमें ट्रेनों से खुले में मल विसर्जित करने की व्यवस्था और मैला ढोने की प्रथा को समाप्त करने के लिए मार्गदर्शन देती है। सभी नए कोचों में बायो-टॉयलेट लगाए जा रहे हैं। मेरी सरकार ने डबल रेल लाइन बिछाने, गेज परिवर्तन और रेलवे में क्षमता वृद्धि संबंधी कार्यों पर भी ध्यान दिया है। ब्रॉड गेज बिछाने का कार्य और विद्युतीकरण कार्य अब तक के सर्वाधिक उच्च स्तर पर है। वर्ष 2015 में रेलवे में पूंजीगत व्यय में अब तक की सर्वाधिक वृद्धि हुई है।

जापान सरकार के साथ महत्वपूर्ण करार से मुंबई-अहमदाबाद हाई स्पीड रेल कॉरिडोर की परिकल्पना साकार होगी। मेरी सरकार ने मरहौरा में डीज़ल और मधेपुरा में इलैक्ट्रिक लोकोमोटिव फैक्टरियां लगाने के लिए दो बड़ी परियोजनाओं की मंजूरी दी है।

माननीय सदस्यगण, मार्च, 2019 तक ‘प्रधान मंत्री ग्राम सड़क योजना के अंतर्गत एक लाख अठहत्तर हजार गांवों को पक्की सड़कों से जोड़ दिया जाएगा। मेरी सरकार ने रुकी हुई 73 सड़क परियोजनाओं पर फिर से काम शुरू किया है, 7200 कि.मी. लंबे राजमार्गों का निर्माण पूरा किया है और 12,900 कि.मी. लंबे राजमार्ग परियोजनाओं के निर्माण का निर्णय लिया है जो कि अभी तक की सर्वाधिक स्वीकृति है।

मेरी सरकार ने राष्ट्रीय राजमार्गों के विकास के लिए एक व्यापक योजना, भारतमाला प्रारंभ की है जिसकी अनुमानित लागत दो लाख सड़क हजार करोड़ रुपये से भी अधिक है। चारों धामों को जोड़ने वाली सभी सड़कों को हर मौसम में एक दूसरे से जोड़ने के लिए बारह हजार करोड़ रुपये से भी अधिक की एक परियोजना का निर्माण शुरू किया गया है। एक विशेष हरित राजमार्ग पॉलिसी 2015 प्रारंभ की गई है ताकि राजमार्गों को

हरा-भरा रखा जा सके और डीज़ल बसों को इलैक्ट्रिकल बसों में परिवर्तित करने के लिए एक पायलट परियोजना शुरू की गई है। वर्ष 2015 में देश में अब तक सबसे अधिक मोटर वाहनों का उत्पादन किया गया है। सड़क दुर्घटना के मामलों में सहायता करने वाले लोगों को परेशानी से बचाने के लिए दिशानिर्देश जारी किए गए हैं।

माननीय सदस्यगण, मेरी सरकार ने 'मेक इन इंडिया' को ध्यान में रखते हुए जहाजरानी क्षेत्र को नया जीवन देने तथा घरेलू शिपयार्डों को वित्तीय सहायता देने के लिए एक योजना प्रारंभ की है। प्रमुख पत्तनों के प्रचालन को सुचारु बनाने और नियमों तथा प्रक्रियाओं को सरल बनाने के लिए अनेक कदम उठाए गए हैं। वर्ष 2015 में भारत के पत्तनों पर उत्तराई-लदाई का (टर्नअराउण्ड) औसत समय सबसे कम रहा और प्रमुख पत्तनों पर आने-जाने वाले कार्गो की मात्रा सबसे अधिक रही। मेरी सरकार अंतरदेशीय जलमार्गों और तटीय जल-परिवहन के व्यापक प्रयोग का परिवहन के वैकल्पिक साधन के रूप में बढ़ावा देना चाहती है।

मेरी सरकार छोटे शहरों से कनेक्टिविटी बढ़ाने के लिए नई नागर विमानन नीति पर भी कार्य कर रही है। वर्ष के दौरान घरेलू हवाई यात्री ट्रैफिक में काफी वृद्धि हुई है।

माननीय सदस्यगण, देशभर में इलैक्ट्रॉनिक विनिर्माण के लिए विश्वस्तरीय संरचना स्थापित करना मेरी सरकार की प्राथमिकता रही है। उनतीस इलैक्ट्रॉनिक विनिर्माण समूहों का विकास किया जा रहा है। मोबाइल हैंडसेट विनिर्माण उद्योग में ड्यूटी व्यवस्था में हाल ही के सुधारों से, चालू वर्ष में मोबाइल हैंडसेट का उत्पादन लगभग दुगुना हो गया है। स्पैक्ट्रम की पारदर्शी एवं दक्ष नीलामी के कारण अभी तक की अधिकतम, लगभग एक लाख दस हजार करोड़ रुपये की कीमत प्राप्त हुई है। संसाधनों के अधिकतम उपयोग के लिए स्पैक्ट्रम ट्रेडिंग एवं शेयरिंग जैसी नीतियां बनाई गई हैं।

वर्ष 2015 के दौरान देश से अधिकतम सॉफ्टवेयर का निर्यात हुआ है। हमारे गांवों में ब्रॉडबैंड कनेक्टिविटी शीघ्रता से लाने के लिए भारतनेट के अंतर्गत नेशनल ऑप्टिकल फाइबर नेटवर्क की संरचना एवं डिजाइन को और अच्छा बनाया जा रहा है। कॉमन सर्विस सेंटर के नेटवर्क का विस्तार कर, छोटे कस्बों में बीपीओ की स्थापना कर तथा स्पेस टेक्नोलॉजी का प्रयोग करके भूमि रिकॉर्ड आधुनिकीकरण के जरिए मेरी सरकार आम नागरिकों को डिजिटल इंडिया के लाभ पहुंचा रही है। डिजिटल इंडिया प्रोग्राम से नागरिक सशक्तीकरण एवं ज्ञान आधारित अर्थव्यवस्था (नॉलेज इकोनॉमी) को अत्यधिक बढ़ावा मिलेगा।

वर्ष 2017 तक आईटी आधुनिकीकरण प्रोजेक्ट पूरा हो जाएगा। इसमें देश में 1,55,000 डाकघरों का कंप्यूटरीकरण और नेटवर्किंग की जाएगी। प्रस्तावित पोस्टल पेमेंट बैंक ऑफ इंडिया से वित्तीय समावेशन को और अधिक बढ़ावा मिलेगा।

माननीय सदस्यगण, मेरी सरकार ने कई महत्वपूर्ण प्रोजेक्ट शुरू किए हैं जैसे नेशनल सुपरकंप्यूटिंग मिशन, ईंधन दक्षता को बढ़ाना एवं उत्सर्जन को नियंत्रित करना। मेरी सरकार ने हमारे परंपरागत विवेक की आधुनिक वैज्ञानिक जड़ों की खोज करने के लिए साइंस एंड टेक्नोलॉजी ऑफ योग एंड मेडीटेशन (सत्यम) शुरू किया है।

पिछले वर्षों में सफलता अर्जित करते हुए मेरी सरकार का प्रयास अंतरिक्ष में नई ऊंचाइयां हासिल करना है। स्वदेशी नैविगेशन तथा अवस्थित आधारित सेवाओं की पूर्ति के लिए, 2016 में हमारा प्रयास भारतीय नैविगेशनल सैटेलाइट के समूह को पूरा करने पर केंद्रित होगा।

वाराणसी तथा जयपुर दो शहरों को यूनेस्को सृजनात्मक शहर नेटवर्क के भाग के रूप में घोषित किया गया है। 'स्वदेश दर्शन' योजना तथा 'प्रसाद' योजना के अंतर्गत विकास के लिए क्रमशः तेरह सर्किटों तथा तेरह तीर्थस्थलों को चुना गया है।

रेडियो एक बार फिर से लोगों के माध्यम के रूप में उभरा है। नए रेडियो स्टेशनों की स्थापना को एक नया प्रोत्साहन मिला है। 69 शहरों में 135 चैनलों वाले तीसरे चरण के लिए निजी एफ एम रेडियो के पहले बैच के लिए सफल तथा पारदर्शी बोली लगाने की अच्छी प्रतिक्रिया इस माध्यम के लिए अच्छा संकेत है।

माननीय सदस्यगण, लगातार अशांत वैश्विक अर्थव्यवस्था में भी भारत में आर्थिक स्थायित्व बना हुआ है। सकल घरेलू उत्पाद में वृद्धि हुई है तथा इसने बड़ी अर्थव्यवस्थाओं के मध्य भारत को विश्व की सबसे अधिक गतिशील अर्थव्यवस्था बनाया है। मुद्रास्फीति, राजकोषीय घाटा तथा वर्तमान लेखा घाटा सभी घटे हैं। 2015 में भारत ने अभी तक का सबसे अधिक विदेशी मुद्रा भंडार रिकॉर्ड किया है।

सार्वजनिक क्षेत्र के बैंकों को पुनः सशक्त करने के लिए तथा सत्तर हजार करोड़ रुपए के समर्पित निम्नतम पुनः पूंजीकरण सहित अर्थव्यवस्था में क्रेडिट प्रवाह सुनिश्चित करने के लिए 'इंद्रधनुष' कार्यक्रम आरंभ किया गया है। इसके अतिरिक्त हमने प्रमुख शासन संबंधी सुधार आरंभ किए हैं, निजी क्षेत्र का कौशल समाहित किया है तथा पूरी तरह से पारदर्शी तथा योग्यता आधारित भर्ती प्रक्रिया आरंभ की है। हमने 10 वर्षों के लंबे अंतराल के बाद 23 बैंकिंग लाइसेंस भी जारी किए हैं।

काले धन की समस्या से निपटने के लिए सरकार के सामंजस्यपूर्ण प्रयासों ने परिणाम दिखाने आरंभ कर दिए हैं। काले धन के अधिनियमन (अघोषित विदेशी आय तथा परिसंपत्तियां) तथा करारोपण अधिनियम, 2015 के साथ इस समस्या के समाधान के लिए एक कड़ी कानूनी प्रक्रिया तैयार की गई है।

अनुपयोगी परिसंपत्तियों का उपयोग सुनिश्चित करने के लिए, सरकार ने नवम्बर, 2015 में 'स्वर्ण मुद्राकरण स्कीम' और 'सॉवरेन स्वर्ण बंधपत्र स्कीम' शुरू की है।

सरकार ने कर प्रशासन में अंतरराष्ट्रीय स्तर पर प्रचलित सर्वोत्तम तरीकों को अपनाकर कर प्रणाली को सरल, प्रगतिशील और अनुकूल बनाने के अनेक उपाय किए हैं। अब रिटर्न और विभिन्न फॉर्मों की ई-फाइलिंग, इलैक्ट्रॉनिक प्रोसेसिंग और दस्तावेजों को पुनःनिकालने और ऑनलाइन शिकायत दूर करने जैसी अनेक करदाता सुविधाएं नागरिकों के लिए उपलब्ध हैं।

माननीय सदस्यगण, मेरी सरकार देश की सुरक्षा से संबंधित सभी चुनौतियों से सख्ती से निपटने के लिए कृतसंकल्प है। आतंकवाद विश्वव्यापी खतरा है और इसे पूरी तरह से समाप्त करने के लिए विश्व स्तर पर आतंकवाद विरोधी कठोर उपाय किए जाने की आवश्यकता है। अभी हाल में पठानकोट वायुसेना बेस पर आतंकवादियों के हमले को सफलतापूर्वक निष्फल करने के लिए मैं अपने सुरक्षा बलों को बधाई देता हूं। सीमापार के आतंकवाद के कारण उत्पन्न होने वाली किसी भी स्थिति से निपटने के लिए सख्त और प्रभावी कदम उठाए जाएंगे।

उत्तर-पूर्व राज्यों और वामपंथी उग्रवाद से प्रभावित राज्यों में समग्र सुरक्षा स्थिति में काफी सुधार आया है। यह राज्य सरकारों के सहयोग से, आसूचना एजेंसियों और सुरक्षा बलों के सतत् प्रयासों और उनके द्वारा किए गए उपायों से संभव हुआ है।

देश के कुछ राज्यों को भयंकर सूखे और बाढ़ का सामना करना पड़ा। पिछले वर्ष दिसम्बर में चेन्नै में आई अभूतपूर्व बाढ़ से पूरा शहर जलमग्न हो गया, जिसके कारण अवर्णनीय मानवीय यातना और आर्थिक हानि हुई। मेरी सरकार उन लोगों के साथ है, जिन पर प्राकृतिक आपदाएं पड़ी हैं। मेरी सरकार ने उन्हें तत्काल संसाधन और वित्तीय सहायता भेजी। राज्य और राष्ट्रीय आपदा अनुक्रिया निधि के अंतर्गत तेरह हजार करोड़ से अधिक की राशि दी गई।

माननीय सदस्यगण, रक्षा सामग्री प्राप्त करने की प्रक्रिया को अधिक सुचारु व कारगर बनाया गया है जिसके लिए देश में ही तैयार, विकसित और निर्मित शस्त्रों पर ध्यान केन्द्रित किया गया है। हम यह सुनिश्चित कर रहे हैं कि हमारे सशस्त्र बल विश्व के अत्याधुनिक और सर्वाधिक सक्षम अस्त्र-शस्त्र से सुसज्जित हों।

हमारे देश में शक्ति जिसका अर्थ ताकत है, स्त्री शक्ति का साकार रूप है। यही शक्ति हमारी ताकत को दर्शाती है। मेरी सरकार ने भारतीय वायु सेना में शॉर्ट सर्विस कमीशन अधिकारियों और फाइटर पायलट के रूप में महिलाओं को शामिल करने का अनुमोदन कर दिया है। मेरी सरकार भविष्य में हमारे सशस्त्र बलों के सभी युद्धक क्षेत्रों में महिलाओं को शामिल करेगी। मेरी सरकार ने महिलाओं को सुरक्षा और संरक्षण प्रदान करने के लिए

राष्ट्रव्यापी आपातकालीन प्रतिक्रिया प्रणाली, एक केन्द्रीय पीड़ित मुआवजा निधि, महिला और बच्चों के विरुद्ध साइबर अपराध निषेध और संगठित अपराध जांच एजेंसी और रेल में महिलाओं की सुरक्षा के एकीकृत आपातकालीन प्रतिक्रिया प्रबंधन प्रणाली जैसे कई उपाय किए हैं।

हम उन व्यक्तियों के ऋणी हैं जिन्होंने अपनी निःस्वार्थ सेवा और कर्तव्य पालन में अपने सर्वोच्च बलिदान से हमें प्रेरणा दी है। उनके प्रति आभार प्रकट करने के लिए समारोह आयोजित करना या कृतज्ञता दिखाना ही काफी नहीं है। सात हजार करोड़ प्रतिवर्ष के भारी वित्तीय भार के बावजूद मेरी सरकार ने 'एक रैंक-एक पेंशन' की चार दशक पुरानी मांग को लागू करने के अपने वादे को पूरा किया है।

माननीय सदस्यगण, मेरी सरकार एक निर्भीक और सक्रिय विदेश नीति जारी रखे हुए है। इसका मुख्य उद्देश्य भारत के लिए पूंजी, प्रौद्योगिकी, संसाधन, ऊर्जा और कौशल की उपलब्धता बढ़ाने पर जोर देने के साथ राष्ट्रीय विकास को गति प्रदान करना है। हमारे राजनयिक प्रयासों में राज्यों को भी शामिल किया गया है।

वसुधैव कुटुम्बकम् का अर्थ पूरा विश्व एक परिवार है। मेरी सरकार इस सिद्धांत के प्रति वचनबद्ध है। अपने पड़ोसी देशों के साथ संपर्क बढ़ाने के लिए उठाए गए हमारे कदमों में इस सिद्धांत की स्पष्ट झलक दिखाई देती है। पिछले वर्ष मेरी सरकार ने बांग्लादेश के साथ एक ऐतिहासिक भूमि-सीमा करार पर हस्ताक्षर किए। परिणामस्वरूप दो देशों के बीच विवादित क्षेत्रों की शांतिपूर्ण तरीके से अदला-बदली संभव हुई। बांग्लादेश, भूटान, भारत और नेपाल के बीच मोटर वाहन करार पर हस्ताक्षर होने से निर्बाध रूप से आवागमन होगा और आपसी संबंध मजबूत होंगे। अप्रैल, 2015 में नेपाल में आए भयानक भूकंप के दौरान हमने अपनी दोस्ती बखूबी निभाई। हमने अपनी हवाई सीमाओं को खोल दिया, जिससे हमारा देश एक महत्वपूर्ण ट्रांजिट हब और सहायता करने वाला देश बना। इससे संकट की घड़ी में अन्य देशों से आने वाले राहत सामान नेपाल तक पहुंच सके। मेरी सरकार पाकिस्तान के साथ सम्मानजनक आपसी संबंध बढ़ाने और सीमापार आतंकवाद का सामना करने के लिए सहयोग का माहौल तैयार करने के प्रति कृत-संकल्प है। मेरी सरकार पड़ोसी देशों के सुरक्षित और समृद्ध भविष्य में विश्वास रखती है। भारत अफगानिस्तान को स्थायी, समावेशी और लोकतांत्रिक राष्ट्र बनाने के सपने को साकार करने में अफगानिस्तान की जनता का सहयोग करने के प्रति वचनबद्ध है। प्रधान मंत्री मोदी द्वारा अफगानिस्तान संसद को अफगान जनता को समर्पित करना हमारी ओर से अफगानिस्तान की शांति और समृद्धि में योगदान है।

हम जमीन और समुद्र दोनों के रास्ते पूरे विश्व तक पहुंचे हैं। 54 राष्ट्रों की भागीदारी वाले भारत-अफ्रीका शिखर सम्मेलन में 41 देशों की सरकारों और राष्ट्रों के अध्यक्षों की उपस्थिति से इस महाद्वीप के साथ भारत के संबंधों को नई मजबूती मिली है और सहयोग और भाईचारे के नए युग की शुरुआत हुई है। मेरी सरकार समुद्रों को

भारत और इन देशों के रिश्तों के बीच नहीं आने देगी। प्रशांत द्वीप समूहों के 14 देशों के साथ सहयोग की सक्रिय शुरुआत की गई है। एक्ट ईस्ट पॉलिसी के साथ सभ्यताओं को जोड़ने के लिए जोर-शोर से प्रयास शुरू किए गए हैं। भारत के दूसरे इन्टरनेशनल फ्लीट रिव्यू में 50 विदेशी नौसेनाओं ने भाग लिया। इससे हमारे निकट और दूर के समुद्री पड़ोसी देशों के साथ सांस्कृतिक, वाणिज्यिक और सामरिक संबंधों में और अधिक मजबूती आई है।

मेरी सरकार ने सर्व-स्वीकृत इन्टरनेशनल सोलर एलाएंस शुरू कर जलवायु परिवर्तन का सामना करने में सक्रिय भूमिका निभाई है। हम आज भी आतंकवाद विरोधी वैश्विक लड़ाई में सबसे आगे हैं। भारत के सतत प्रयासों के परिणामस्वरूप संयुक्त राष्ट्र सुरक्षा परिषद के पुनर्गठन के लिए ठोस कदम उठाए गए। भारत ने ब्रिक्स, जी-20, डब्ल्यू.टी.ओ., ईस्ट एशिया समिट, आसियान और एससीओ जैसे क्षेत्रीय और अंतरराष्ट्रीय गुटों को मजबूत नेतृत्व और नया दृष्टिकोण भी प्रदान किया है।

मेरी सरकार ने एनआरआई और पीआईओ के लिए पासपोर्ट सुविधा को सरल बनाया है और कई देशों के लिए 'इलेक्ट्रॉनिक ट्रेवल ऑथराइजेशन' द्वारा आगमन पर वीजा की सुविधा उपलब्ध कराई है। इससे आवाजाही में वृद्धि हुई है। आज विदेशों में रहने वाले और काम करने वाले हमारे नागरिक जानने लगे हैं कि सरकार उनके हितों की रक्षा करने और मुसीबत में उनकी सहायता करने के लिए प्रतिबद्ध है। 'ऑपरेशन राहत' से यह प्रमाणित हो गया है, जिसमें हमने यमन में फंसे 4748 भारतीयों को सुरक्षित निकाला। हमने अन्य देशों के नागरिकों की भी सहायता की तथा 48 देशों के 1,962 विदेशियों को सुरक्षित निकाला।

माननीय सदस्यगण, मेरी सरकार का मुख्य उद्देश्य 'सबका विकास' करना है न केवल आर्थिक विकास करना जो समाचार-पत्रों में चर्चा का विषय रहता है। 'सबका विकास' का लक्ष्य प्राप्त करने के लिए हमें यह सुनिश्चित करना होगा कि निर्धन और वंचित वर्ग के लोगों को वास्तव में सशक्त किया जाए ताकि वे अवसरों का लाभ उठा सकें और अपने रहन-सहन में सुधार कर सकें। 'सबका विकास' से अभिप्राय है समाज के पिछड़े वर्गों को समान महत्त्व देना। हमारे सभी देशवासी देश की प्रगति के वास्तविक भागीदार हैं। 'सबका विकास' से यह अभिप्राय है कि हम प्रदूषण, यातायात और कचरे की समस्या का भी समाधान करें, जो हमारे शहरों में फैला हुआ है। और अंत में, 'सबका विकास' संपूर्ण विश्व का 'विकास' है। इसलिए हमें राष्ट्रों के वैश्विक समुदाय का जिम्मेदार सदस्य बनना होगा और आतंकवाद, जलवायु परिवर्तन और वित्तीय अस्थिरता जैसी बड़ी चुनौतियों का समाधान करने में संपूर्ण मानवता की सहायता करनी होगी।

हमारी संसद जन-आकांक्षाओं को प्रतिबिंबित करती है। लोकतांत्रिक प्रणाली में वाद-विवाद और चर्चा जरूरी है न कि अवरोध पैदा करना। लोकतंत्र में चर्चा का सिद्धांत 'आ नो भद्रा कृत्वो यंतु विश्वतः' होना चाहिए, अर्थात् चर्चा में सभी वर्गों के लोगों के सुविचार शामिल किए जाने चाहिए। इस माननीय संस्था का सदस्य होना गौरव की बात तो है ही, इसके साथ महत्वपूर्ण दायित्व भी जुड़े हैं। मेरी सरकार संसद के सुचारु और रचनात्मक कार्य संचालन के लिए निरंतर प्रयासरत है। मैं संसद के सभी सदस्यों से अनुरोध करता हूँ कि वे सहयोग और आपसी सद्भावना के साथ अपने उत्तरदायित्वों का निर्वहन करें। हम सब मिलकर एक समृद्ध भारत बनाने का प्रयास करें।

हम अपने स्वतंत्रता सेनानियों के ऋणी हैं और अब समय आ गया है कि उनके इस ऋण को चुकाने के लिए हम देश को वैसा ही बनाएं, जिसकी उन्होंने कल्पना की थी और जिसके लिए उन्होंने संघर्ष किया था। नेताजी सुभाषचंद्र बोस के शब्दों में "राष्ट्रीयता मानव जाति के उच्चतम आदर्शों, सत्यम, शिवम, सुंदरम से प्रेरित होती है।" आइए देश के सुंदर भविष्य के लिए इन आदर्शों को अपनाएं।

जय हिंद

HON. SPEAKER: As the hon. Members have already been informed *vide* Lok Sabha Bulletin – Part II dated 22 February, 2016, notices of amendments to the Motion of Thanks on the President's Address can be tabled up to 5 p.m. today.

12.48 hours**OBITUARY REFERENCES**

माननीय अध्यक्ष : माननीय सदस्यगण, नेपाल के पूर्व प्रधानमंत्री और नेपाली कांग्रेस के अध्यक्ष महामहिम श्री सुशील कोइराला जी का 9 फरवरी, 2016 को 76 वर्ष की आयु में निधन हो गया। उनके निधन से, नेपाल ने एक ऐसे नेता को खो दिया, जिन्होंने अपना समस्त जीवन नेपाल की प्रगति और विकास के प्रति समर्पित कर दिया था। श्री सुशील कोइराला जी ने अपने लंबे और यशस्वी राजनीतिक जीवन काल में समर्पण और प्रतिबद्धता के साथ अपने देश और जनता की सेवा की। भारतीय नेताओं और संसदविदों के साथ उनके द्वारा स्थापित किए गए सौहार्दपूर्ण संबंध स्मरणीय हैं। उनकी जीवनशैली अत्यंत सादगीपूर्ण थी और उनका जीवन हम सभी के लिए अनुकरणीय है। इस सामूहिक क्षति की घड़ी में हम नेपाल की जनता के प्रति गहरी संवेदना और दुःख प्रकट करते हैं। सभा नेपाल की सरकार, वहां की संसद और वहां के लोगों के प्रति गहरी संवेदना प्रकट करती है।

माननीय सदस्यगण, मुझे सभा को डॉ. बलराम जाखड़ जी, पूर्व अध्यक्ष लोक सभा और चार पूर्व सदस्यों श्री यशपाल सिंह, श्री नुरुल हुडा, श्री मुप्ती मोहम्मद सईद और श्रीमती शांति देवी के दुःखद निधन के बारे में सूचित करना है।

डॉ. बलराम जाखड़ सातवीं और आठवीं लोक सभाओं के दौरान लगातार दो कार्यकाल के लिए लोक सभा के अध्यक्ष निर्वाचित हुए। लोक सभा अध्यक्ष के रूप में उन्होंने पूर्ण योग्यता और उत्कृष्टता के साथ सभा की कार्यवाहियों का संचालन किया। उनके संसदीय कौशल तथा संसदीय प्रक्रिया और पद्धति के व्यापक ज्ञान के कारण उन्हें सभा के सभी वर्गों से सम्मान प्राप्त हुआ।

डॉ. जाखड़ एक सुयोग्य संसदविद थे। वे सातवीं, आठवीं, दसवीं, बारहवीं लोक सभा के सदस्य रहे। उन्होंने सातवीं लोक सभा के दौरान पंजाब के फिरोजपुर संसदीय निर्वाचन क्षेत्र, आठवीं और दसवीं लोक सभा के दौरान राजस्थान के सीकर संसदीय निर्वाचन क्षेत्र और बारहवीं लोक सभा के दौरान राजस्थान के बीकानेर संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। उन्होंने वर्ष 1991 से वर्ष 1996 तक केन्द्रीय कृषि मंत्री के रूप में भी कार्य किया।

डॉ. बलराम जाखड़ दो कार्यकाल के लिए पंजाब विधान सभा के सदस्य भी रहे। उन्होंने पंजाब सरकार में सहकारिता, सिंचाई और विद्युत उपमंत्री के रूप में कार्य करने के साथ-साथ पंजाब विधान सभा में प्रतिपक्ष के नेता के रूप में भी कार्य किया।

अपने लंबे और यशस्वी संसदीय जीवन के दौरान डॉ. बलराम जाखड़ ने विभिन्न अंतर्राष्ट्रीय मंचों पर भारतीय संसद का प्रतिनिधित्व किया। उन्होंने बहुत से देशों में भारतीय संसदीय शिष्टमंडलों का नेतृत्व भी किया।

डॉ. जाखड़ वर्ष 2004 से वर्ष 2009 तक मध्य प्रदेश के राज्यपाल पद पर आसीन रहे।

बहुमुखी प्रतिभा के धनी डॉ. बलराम जाखड़ को दो पुस्तकों - “पीपुल पार्लियामेंट एंड एडमिनिस्ट्रेशन” और “न्यू हॉराइज़न इन एग्रीकल्चर इन इंडिया” के लेखन का श्रेय प्राप्त है।

डॉ. बलराम जाखड़ का निधन 92 वर्ष की आयु में 3 फरवरी, 2016 को दिल्ली में हुआ।

श्री यशपाल सिंह उत्तर प्रदेश के सहारनपुर संसदीय निर्वाचन क्षेत्र से आठवीं लोक सभा के सदस्य थे।

श्री यशपाल सिंह सभा की बैठकों से सदस्यों की अनुपस्थिति संबंधी समिति के सदस्य थे।

श्री सिंह दो कार्यकाल तक उत्तर प्रदेश विधान सभा के सदस्य होने के साथ-साथ उत्तर प्रदेश विधान परिषद के सदस्य भी थे। उन्होंने उत्तर प्रदेश सरकार में लोक निर्माण विभाग राज्य मंत्री, राजस्व गन्ना विकास और चीनी मिल तथा उत्पाद शुल्क मंत्री और कृषि मंत्री के रूप में कार्य किया।

श्री यशपाल सिंह का 93 वर्ष की आयु में 12 दिसम्बर, 2015 को उत्तर प्रदेश के सहारनपुर में निधन हो गया।

श्री नूरुल हुडा असम के कछार संसदीय निर्वाचन क्षेत्र से 5वीं लोक सभा के सदस्य थे।

श्री नूरुल हुडा ने असम विधान सभा के सदस्य के रूप में भी कार्य किया। वे एक सक्रिय सामाजिक और राजनीतिक कार्यकर्ता थे और उन्होंने समाज के दलित और पिछड़े वर्गों के कल्याण के लिए अनवरत कार्य किए।

श्री नूरुल हुडा का निधन 85 वर्ष की आयु में 17 दिसम्बर, 2015 को पश्चिम बंगाल के कोलकाता में हुआ।

श्री मुफ्ती मोहम्मद सईद 9वीं और 12वीं लोक सभा में क्रमशः उत्तर प्रदेश के मुजफ्फरनगर संसदीय निर्वाचन क्षेत्र और जम्मू और कश्मीर के अनंतनाग संसदीय निर्वाचन क्षेत्र से सदस्य रहे।

वे दो कार्यकाल के लिए राज्य सभा के भी सदस्य थे।

श्री सईद एक सुयोग्य प्रशासक थे और उन्होंने वर्ष 1986 से वर्ष 1987 तक केन्द्रीय पर्यटन मंत्री के रूप में तथा वर्ष 1989 से वर्ष 1990 तक गृह मंत्री के रूप में कार्य किया।

वे चार कार्यकाल तक जम्मू और कश्मीर विधान सभा के सदस्य थे। साथ ही वे जम्मू और कश्मीर विधान परिषद के भी सदस्य थे। श्री सईद ने जम्मू और कश्मीर सरकार में कृषि और सहकारिता, निर्माण और शहरी विकास तथा शिक्षा उपमंत्रि के रूप में कार्य किया।

अपने निधन के समय श्री मुफ्ती मोहम्मद सईद जम्मू और कश्मीर के मुख्य मंत्री तथा जम्मू और कश्मीर विधान सभा के सदस्य थे। उन्होंने वर्ष 2002 से वर्ष 2005 तक भी जम्मू और कश्मीर के मुख्यमंत्री के रूप में कार्य किया।

श्री मुफ्ती मोहम्मद सईद का निधन 80 वर्ष की आयु में 7 जनवरी, 2016 को नई दिल्ली में हुआ।

श्रीमती शांति देवी छठी और आठवीं लोक सभा में उत्तर प्रदेश के संभल संसदीय निर्वाचन क्षेत्र से सदस्य रहीं।

श्रीमती शांति देवी आठवीं लोक सभा के दौरान सरकारी आश्वासनों संबंधी समिति की सदस्य थीं।

इससे पूर्व, श्रीमती शांति देवी उत्तर प्रदेश विधान परिषद की सदस्य थीं। उन्होंने दो कार्यकाल तक उत्तर प्रदेश विधान सभा के सदस्य के रूप में भी कार्य किया। श्रीमती शांति देवी का निधन 86 वर्ष की आयु में 15 फरवरी, 2016 को बदायूं में हुआ।

हम अपने पूर्व साथियों के निधन पर गहरा शोक प्रकट करते हैं और शोक संतप्त परिवारों के प्रति संवेदना प्रकट करते हैं।

माननीय सदस्यगण, जैसा कि आपको ज्ञात है, 2 जनवरी, 2016 को पठानकोट एयरफोर्स स्टेशन पर आतंकवादियों द्वारा किए गए हमले में सात सुरक्षाकर्मी शहीद हुए और 20 अन्य व्यक्ति घायल हुए। इस कायरतापूर्ण हमले को उस स्टेशन की चौकसी कर रहे सतर्क सुरक्षा बलों ने नाकाम कर दिया।

3 फरवरी, 2016 को सियाचिन, जम्मू और कश्मीर में एक प्राकृतिक आपदा में अत्यधिक ऊंचाई पर स्थित चौकी के बर्फीले तूफान की चपेट में आने से भारतीय सेना के 10 सिपाही शहीद हो गए।

यह सभा कायरतापूर्ण आतंकी हमले और प्राकृतिक आपदा पर अपना गहरा शोक प्रकट करती है, जिससे शोक संतप्त परिवारों को दुख और पीड़ा हुई, साथ ही सभा घायल व्यक्तियों के शीघ्र स्वस्थ होने की कामना करती है।

अब सभा में उपस्थित सदस्य दिवंगत आत्माओं के सम्मान में थोड़ी देर मौन खड़े रहें।

12.55 hours

The Members then stood in silence for short while.

12.57 hours**PAPERS LAID ON THE TABLE**

HON. SPEAKER: Now Papers to be Laid on the Table of the House.

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): I beg to lay on the Table a copy of the Enemy Property (Amendment and Validation) Ordinance, 2016 (No.1 of 2016) (Hindi and English versions) promulgated by the President on 7th January, 2016 under article 123(2)(a) of the Constitution.

[Placed in Library, See No.LT 4094/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): On behalf of my colleague, Shri Haribhai Parthibhai Chaudhary, I beg to lay on the Table:-

- (1) A copy of the Proclamation (Hindi and English versions) dated 26th January, 2016 issued by the President under clause (1) of article 356 of the Constitution in relation to the State of Arunachal Pradesh published in Notification No. G.S.R. 105 (E) in Gazette of India dated the 26th January, 2016 under article 356 (3) of the Constitution.
- (2) A copy of the Order (Hindi and English versions) dated 26th January, 2016 made by the President in pursuance of sub-clause (i) of clause (c) of the above Proclamation published in Notification No. G.S.R. 106 (E) in Gazette of India dated the 26th January, 2016.

[Placed in Library, See No.LT 4095/16/16]

- (3) A copy each of the Reports (Hindi and English versions) of the Governor of Arunachal Pradesh dated the 15th January, 2016 and 18th January, 2016 to the President.

[Placed in Library, See No.LT 4096/16/16]

- (4) A copy of the Proclamation (Hindi and English versions) dated the 19th February, 2016 issued by the President under clause (2) of article 356 of the Constitution revoking the earlier proclamation issued by him on 26th January, 2016 in relation to the State of Arunachal Pradesh published in Notification No. G.S.R. 185 (E) in Gazette of India dated the 19th February, 2016 under article 356 (3) of the Constitution.

[Placed in Library, See No.LT 4097/16/16]

- (5) A copy of the Report (Hindi and English versions) of the Governor of Arunachal Pradesh dated the 16th February, 2016 to the President.

[Placed in Library, See No.LT 4098/16/16]

HON. SPEAKER: The House stands adjourned to meet tomorrow the 24th February, 2016 at 11 a.m.

12.58 hours

*The Lok Sabha then adjourned till Eleven of the Clock
on Wednesday, February 24, 2016/ Phalguna 5, 1937 (Saka).*
